

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0003635/2023	KALIA DORA VS STATE OF ODISHA	J JANI VS	KESINGA /68 /2022 () //
2	BLAPL/0003636/2023	RAJESH BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 () //
3	BLAPL/0003637/2023	DUTIA RANA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	PURUNAKATAK /26 /2023 () //
4	BLAPL/0003638/2023	SUDURA PUTEL VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	LARAMBA /37 /2023 () //
5	BLAPL/0003639/2023	MOHANLAL KEWAT VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SONEPUR /110 /2020 () //
6	BLAPL/0003640/2023	SUBASH @ PABITRA BENIA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	MATHILI /138 /2020 () //
7	BLAPL/0003641/2023	SADASIBA JENA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHANDARIPOKHARI /146 /2022 () //
8	BLAPL/0003642/2023	P. KMARAJU REDDY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHATRAPUR /115 /1998 () //
9	BLAPL/0003643/2023	AJAY KUMAR CHOUDHURY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NAYAPALLI P.S. /657 /2019 () //
10	BLAPL/0003644/2023	RAJENDRA NAYAK @ BABU VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	ODAGAON /142 /2020 () //
11	BLAPL/0003645/2023	TAPAN @ TOPHAN SUNANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	JUNAGARH /97 /2023 () //

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12	BLAPL/0003646/2023	PANKAJ DIGAL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KHAJURIPADA /21 /2023 () //
13	BLAPL/0003647/2023	KAMALAKANTA MAJHI VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	OUPADA /96 /2022 () //
14	BLAPL/0003648/2023	SAKI CHAKRAPANI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /63 /2023 () //
15	BLAPL/0003649/2023	BABULA PHALAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /43 /2021 () //
16	BLAPL/0003650/2023	SUSHANTA KUMAR SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SASON /104 /2022 () //
17	BLAPL/0003651/2023	ANIL BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
18	BLAPL/0003652/2023	CHAMPA SETH @ CHAMPALAL SETH @ BISHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /14 /2023 () //
19	BLAPL/0003653/2023	BUTU@ASHOK KUMAR GHADEI VS STATE OF ODISHA	ARIJEET MISHRA VS	BALICHANDRAPUR /322 /2022 () //
20	BLAPL/0003654/2023	RANJAN BEHERA @ RANJAN KUMAR BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHARMAL /164 /2022 () //
21	BLAPL/0003655/2023	SUNIL KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
22	BLAPL/0003656/2023	TARANI SEN NAYAK@TARANISEN NAIK VS STATE OF ODISHA	PRAHALLADA SAHU VS	GANIA /75 /2022 () //
23	BLAPL/0003657/2023	SESHA @ SESHADDEV DEHURY	OM PRAKASH SARAN	NIHALPRASAD /199 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003658/2023	MUKESH KUMAR PRADHAN@MUKESH PRADHAN	SURYAKANTA DWIBEDI	BASUDEVPUR /142 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003659/2023	KESHABA MALLICK @ KESHAB MALLICK	SURYAKANTA DWIBEDI	BALLIGUDA /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003660/2023	MADAN MALLICK	SURYAKANTA DWIBEDI	BALLIGUDA /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003661/2023	DURYODHAN SAHOO	RAMAKANTA DAS	CHANDRASEKHARPUR /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003662/2023	SIBA HARIJAN@ CHHENDI	ARIJEET MISHRA	JEYPORE MAHILA /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003663/2023	MANTU @ DHABALESWAR JENA	RAMAKANTA MISHRA	BOLANGIR TOWN /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003664/2023	SANIA GOUDA	AVIJIT PATNAIK	GOSANINUAGAM /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003665/2023	KANHU@RANJIT ROUT	SMRUTI RANJAN MOHAPATRA	DHENKANAL SADAR /679 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003666/2023	SAMIRA BEHERA	SUSANTA KUMAR BARAL	ATHGARH /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003667/2023	JITESH KUMAR SAHU@ JITU	ANANTA NARAYAN PATTANAYAK	BADABAZAR /222 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003668/2023	BIMAL KUMAR MUDULI	AKASH ACHARYA	/ /0
		VS	VS	()

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35	BLAPL/0003669/2023	REPUBLIC OF INDIA UMASANKAR BHUE VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// LARAMBA /193 /2022 ()
36	BLAPL/0003670/2023	SANJAY DAS VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// / /0 ()
37	BLAPL/0003671/2023	RUNA LIMA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// PADMAPUR /85 /2022 ()
38	BLAPL/0003672/2023	SONU SONKAR @ TENIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// PLANTSITE /355 /2022 ()
39	BLAPL/0003673/2023	TAPAN GIRI @ KUNA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// BARIPADA TOWN /175 /2022 ()
40	BLAPL/0003674/2023	BHUSU @ DURYADHAN MOHANTA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// RASGOBINDPUR /279 /2021 ()
41	BLAPL/0003675/2023	SAHENDRA MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// CHANDRAPUR /79 /2022 ()
42	BLAPL/0003676/2023	SIBALU TUKUNA DORA @ S. TUKUNA DORA VS STATE OF ODISHA	A.BISWAL VS	// DIGAPAHANDI /45 /2023 ()
43	BLAPL/0003677/2023	ABHISHEK NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// CAPITAL P.S. /341 /2021 ()
44	BLAPL/0003678/2023	PAPU@GALUA@SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// BARKOTE /73 /2007 ()
45	BLAPL/0003679/2023	JAGAMOHAN KAND VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// TUREIKELA /180 /2022 ()

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46	BLAPL/0003680/2023	SUSHANTA KUMAR PANI@BATU@SUSHANTA PANIAKSHAYA KUMAR SAHOO VS STATE OF ODISHA	VS	BARI /239 /2022 () //
47	BLAPL/0003681/2023	NARENDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /34 /2023 () //
48	BLAPL/0003682/2023	SUSHIL MANDAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI GRPS /121 /2022 () //
49	BLAPL/0003683/2023	AJIT KUMAR RAM VS STATE OF ODISHA	DIGAMBAR SETHI VS	MACHHKUND /11 /2023 () //
50	BLAPL/0003684/2023	RAJA@RAJESH DHAL VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	SUKINDA /40 /2023 () //
51	BLAPL/0003685/2023	NIRANJAN DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
52	BLAPL/0003686/2023	KALIA @ HAREKRUSHNA NAIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	GHATAGAON /124 /2020 () //
53	BLAPL/0003687/2023	SUSANTA PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /43 /2023 () //
54	BLAPL/0003688/2023	PINKUNA MOHANTY VS STATE OF ODISHA	BINI MISHRA VS	KABISURYANAGAR /44 /2020 () //
55	BLAPL/0003689/2023	RANJIT SUNA VS STATE OF ODISHA	SATYA NARAYAN PANDA VS	KEGAON /109 /2022 () //
56	BLAPL/0003690/2023	MANJULATA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /289 /2022 () //
57	BLAPL/0003691/2023	SACHITANAND SAHU	BHABANI SHANKAR DASPARIDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0003692/2023	SINGIDHANU GOPAL DORA@S.GOPAL DORA	JITENDRA SAMANTARAY	PATTAPUR (DIGAPAHANDI) /230 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0003693/2023	RAJESH SAHOO	PABITRA KUMAR NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0003694/2023	RAJESH NAIK	JAGABANDHU SAHU	BOLANGIR TOWN /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0003695/2023	MANTU SAHU	SUSHANTA KUMAR PRADHAN	barpalli /360 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0003696/2023	RAHENE BIBI	RAKESH KUMAR DAS	MUNIGUDA /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0003697/2023	BALEK TANDI	AMARENDRA KUMAR MISHRA	BOLANGIR TOWN /492 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0003698/2023	RAMESH MALI	SURYAKANTA DWIBEDI	KOSAGUMUDA /154 /2015
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0003699/2023	JHARANA PANDA @ GITA	DEVASHIS PANDA	KUMBHARAPARA /71 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0003700/2023	SHIBAM SINGH @ BABUA	DIBYAJYOTI SAHOO	BRAJARAJNAGAR /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0003701/2023	SUSHIL MANDAL	KISHORE KUMAR MISHRA	PURI GRPS /126 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0003702/2023	SANDEEP KASHYAP	RAJIB LOCHAN PATNAIK	MACHHKUND /11 /2023
		VS	VS	()

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69	BLAPL/0003703/2023	STATE OF ODISHA AJAYA SAMAL@TOFAN VS	SWAYAMPRAVA DASH VS	// TALCHER TOWN /902 /2022 ()
70	BLAPL/0003704/2023	STATE OF ODISHA SULEKHAN KHADIA VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /84 /2017 ()
71	BLAPL/0003705/2023	STATE OF ODISHA MONAJ MONDAL VS	RAJIB LOCHAN PATTNAIK VS	// KALIMELA /51 /2023 ()
72	BLAPL/0003706/2023	STATE OF ODISHA KUNA @ SURYAMANI NAIK VS	RANJAN KUMAR NAYAK VS	// BARAMBA /134 /2016 ()
73	BLAPL/0003707/2023	STATE OF ODISHA UPENDRA BHANDARI VS	SANJIB KUMAR BHANJADEO VS	// JEYPORE SADAR /377 /2022 ()
74	BLAPL/0003708/2023	STATE OF ODISHA PUTUKU SWAIN VS	SMRUTI RANJAN MOHAPATRA VS	// JODA /359 /2022 ()
75	BLAPL/0003709/2023	STATE OF ODISHA PRADHAN SINGH JAMUDA VS	SOUGAT DASH VS	// SARAT /66 /2022 ()
76	BLAPL/0003710/2023	STATE OF ODISHA JUMAN SEIKH VS	SMRUTI RANJAN MOHAPATRA VS	// JODA /359 /2022 ()
77	BLAPL/0003711/2023	STATE OF ODISHA PUTUKU SWAIN VS	SMRUTI RANJAN MOHAPATRA VS	// JODA /360 /2022 ()
78	BLAPL/0003712/2023	STATE OF ODISHA JAGYASENI MEHER VS	AMIT KUMAR NATH VS	// BOLANGIR TOWN /120 /2023 ()
79	CMAPL/0000270/2023	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.) VS OMBUDSMAN-II, ODISHA ELECTRICITY REGULATORY COMMISSION	PRASANTA KUMAR TRIPATHY VS	// // ()

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80	CMAPL/0000271/2023	SDO, ELECTRICAL NO. IV, WESCO VS OMBUDSMAN II, OERC	PRASANTA KUMAR TRIPATHY VS	// 0 //
81	CMAPL/0000272/2023	EXE. ENGINEER, GANJAM, NORTH ELECTRICAL DIVISION, VS R. SARASWATI REDDY	ADWON,SOUTHCO VS	// 0 //
82	CMAPL/0000273/2023	SHAKUNTALA JENA VS SECY., HOME DEPT.	ADV. VS	// 0 //
83	CMAPL/0000274/2023	NAYANA DAS VS GENERAL MANAGING NATIONAL BUILDING CONSTRUCTION CO.L.T.D	ADV VS	// 0 //
84	CMAPL/0000275/2023	RAMACHANDRA PANDA VS SECY, DEPARTMENT OF INDUSTRIES ODISHA	ADV VS	// 0 //
85	CMP/0000375/2023	SATRUGHNA SINGH VS KHIRA TARAI	SOUMYA MISHRA VS	// 0 //
86	CMP/0000376/2023	JHULA DAS VS TAHASILDAR, NIALI	MALAYA KUMAR MISHRA VS	// 0 //
87	CMP/0000377/2023	SANTOSH ROUT VS PRAFULLA KUMAR SAHU	MADAN MOHAN DAS VS	// 0 //
88	CMP/0000378/2023	SANTOSH ROUT VS PRAFULLA KUMAR SAHU	MADAN MOHAN DAS VS	// 0 //
89	CMP/0000379/2023	MD.EKRAM VS SHAHJAHAN AHMED	TUSAR KUMAR MISHRA VS	// 0 //
90	CMP/0000380/2023	ASHISH @ AJAYA KUMAR SWAIN VS PRATAP KUMAR SWAIN	NETRANANDA BISWAL VS	// 0 //
91	CMP/0000381/2023	A.V. AMBROSE	T.NARAYANA MURTY	//

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		VS	VS	CIVIL JUDGE (SD),JEYPORE(Koraput)
92	CMP/0000382/2023	SARIKA DEVI MANASI DASH	VS BRAHMANANDA TRIPATHY	Fao/0000006/2021 //
		VS	VS	()
93	CMP/0000383/2023	HIMADREE KUMAR MALLICK NARAHARI @ NAGENDRA NATH	VS BICHITRA NARAYAN SATAPATHY	// //
		VS	VS	()
94	CMP/0000384/2023	SANANDA NATH CHINTAMANI DAS	VS DAMODAR DEO	// //
		VS	VS	()
95	CMP/0000385/2023	BANAMALI DAS PRASANT KUMAR JENA	VS PANCHANAN PANIGRAHI	// //
		VS	VS	()
96	CMP/0000386/2023	STATE OF ODISHA SUNDARI BEHERA	VS NIRANJAN PRASAD PATRA	// //
		VS	VS	()
97	CMP/0000387/2023	GANDHARBA @ PARSURAM BEHERA NIRMALA HOTA @ NIRMALA HOTTA	VS BHOJARAJ SETH	// //
		VS	VS	()
98	CMP/0000388/2023	GITANJALI PADHIHARI SURYANARAYAN MOHANTA	VS ABHISHEK DASH	// //
		VS	VS	()
99	CMP/0000389/2023	SUSAMA MOHAPATRA ANANGA UDAY SINGH DEO	VS MILAN KANUNGO	// //
		VS	VS	()
100	CMP/0000390/2023	KANAK VARDHAN SINGH DEO DIBAKAR NAYAK	VS MANORANJAN MISHRA	// //
		VS	VS	()
101	CONTAC/0000004/2023	BANSHIDHAR NAYAK SHAKUNTALA JENA	VS SUDHANSU SEKHAR JENA	// //
		VS	VS	()
102	CONTC/0002199/2023	SOUMENDRA PRIYADARSHI, COMMISIONER OF POLICE, BBSR AND CUTTACK SIBASANKAR PATTNAYAK	VS ADV	// //
		VS	VS	()

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103	CONTC/0002200/2023	SUDHANSU SEKHAR MISHRA, SUPDT. SCB MEDICAL COLLEGE HOSPITAL, CUTTACK JEEVAN KUMAR SAHOO VS	ADV VS	// // 0
104	CONTC/0002201/2023	BHABANI SANKAR CHAINI, I.A.S. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // 0
105	CONTC/0002202/2023	KALYAN KUMAR RATH, O.A.S., DIRECTOR, AYUSH, ODISHA REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // 0
106	CONTC/0002203/2023	DEBIDUTTA BISWAL, IFS, PRINCIPAL CHIEF CONSERVATOR OF FORESTS, ODISHA, BBSR. AJAYA KUMAR SAHA VS	ADV VS	// // 0
107	CONTC/0002204/2023	ASHISH THAKARE, COLLECTOR, KEONJHAR SRABANA KUMAR NANDA VS	ADV VS	// // 0
108	CONTC/0002205/2023	ASHISH THAKARE, COLLECTOR, KEONJHAR DUSMANTA KUMAR JENA VS	ADV VS	// // 0
109	CONTC/0002206/2023	GOVT. OF ODISHA KRUPASINDHU BARIHA VS	ADV VS	// // 0
110	CONTC/0002207/2023	UNION OF INDIA RAGHUNATH PUJARI VS	ADV VS	// // 0
111	CONTC/0002208/2023	UNION OF INDIA ANUSAYA BHATRA VS	ADV VS	// // 0
112	CONTC/0002209/2023	UNION OF INDIA SUSILA LIMKIYA VS	ADV VS	// // 0
113	CONTC/0002210/2023	UNION OF INDIA ARUN DHARUA VS	ADV VS	// // 0
		UNION OF INDIA		//

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114	CONTC/0002211/2023	BHIMSEN MADAKAMI VS UNION OF INDIA	ADV VS	// 0 //
115	CONTC/0002212/2023	SUDHANSU PRASAD BEHERA VS	ADV VS	// 0 //
116	CONTC/0002213/2023	SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, BBSR GHANASHYAM SAHOO VS	PRITAM KUMAR MOHANTY VS	// 0 //
117	CONTC/0002214/2023	ANU GARG, IAS BALKRUSHNA NISANKA VS	PRITAM KUMAR MOHANTY VS	// 0 //
118	CONTC/0002215/2023	ANU GARG, IAS MINAKETAN SAHOO VS	ADV VS	// 0 //
119	CONTC/0002216/2023	VISHAL KUMAR DEV, I.A.S. BHIKARI CHARAN PANIKA VS	ADV VS	// 0 //
120	CONTC/0002217/2023	SATYABRATA SAHU, I.A.S. PRADIP KUMAR BEHERA VS	ADV VS	// 0 //
121	CONTC/0002218/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BUDDHA NAGAR, BBSR RAGHAB JENA VS	adv. VS	// 0 //
122	CONTC/0002219/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR. TILOTAMA JENA VS	ADV. VS	// 0 //
123	CONTC/0002220/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR. SANIMANI MAJHI VS	ADV VS	// 0 //
124	CONTC/0002221/2023	S. ASWATHY, IAS GAGAN BIHARI LENKA VS	ADV VS	// 0 //
125	CONTC/0002222/2023	ANU GARG, I.A.S. J. RAMA MURTY	ADV	// 0 //

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		VS	VS	0
126	CONTC/0002223/2023	ANU GARG, IAS BASANTA KUMAR DASH	ADV	//
		VS	VS	0
127	CONTC/0002224/2023	ANU GARG, I.A.S. SAROJ KANTA CHAINI	ADV	//
		VS	VS	0
128	CONTC/0002225/2023	ANU GARG, I.A.S. RANJAN KUMAR GIRI	ADV	//
		VS	VS	0
129	CONTC/0002226/2023	BISHNUPADA SETHI, IAS SANTOSH KUMAR TRIPATHY	MANMAYA KUMAR DASH	//
		VS	VS	0
130	CONTC/0002227/2023	SECRETARY ORISSA STAFF SELECTION COMMISSION, BBSR BIJAY KUMAR SAMAL	ADV	//
		VS	VS	0
131	CONTC/0002228/2023	A.SWATHY S, I.A.S. GIRIDHARI B.ED. COLLEGE, KENDRAPARA	ADV	//
		VS	VS	0
132	CONTC/0002229/2023	NIRANJAN BEHERA, O.A.S. UNITED SAMITI ACTION, KENDRAPARA	ADV	//
		VS	VS	0
133	CONTC/0002230/2023	BRATATI HARICHANDAN, I.A.S. BAIRAGI CHARAN NAYAK	ADV	//
		VS	VS	0
134	CONTC/0002231/2023	VIJAY AMRUTA KULANGE, COMMNR., BHUBANESWAR MUNICIPAL CORPORATION CHAKRADHAR NAIK	ADV	//
		VS	VS	0
135	CONTC/0002232/2023	SATYABRATA SAHU, I.A.S. M/S. PABITRA ELECTRICAL WORKSHOP	AKASH KUMAR PATAJOSHI	//
		VS	VS	0
136	CONTC/0002233/2023	SASWAT MISHRA, PRINCIPAL SECRETARY, DEPTT. OF MSME LINGARAJ SATAPATHY	RANJAN KUMAR BEHERA	//
		VS	VS	0

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137	CONTC/0002234/2023	BISHNUPADA SETHI, I.A.S. PRASANTA KUMAR MOHAPATRA VS	SANTOSH KUMAR SWAIN VS	// // ()
138	CONTC/0002235/2023	ASWATHY S., I.A.S. DIPAL PRADHAN VS	ADV VS	// // ()
139	CONTC/0002236/2023	P.K.MOHAPATRA, I.A.S. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
140	CONTC/0002237/2023	SNIGDHA PANDA, OES, B.E.O. I/C., BASTA MEENA KUMARI SHARMA VS	ADV VS	// // ()
141	CONTC/0002238/2023	SHALINI PANDIT, ADDL. CHIEF SECY., H AND FW DEPT. KRUSHNA CHANDRA SAHOO VS	ADV VS	// // ()
142	CONTC/0002239/2023	SUSHIL KUMAR LOHANI, I.A.S. SAKHI DEI VS	SATYAJIT SAMAL VS	// // ()
143	CONTC/0002240/2023	ASWATHY S, I.A.S. NIRANJAN BISWAL VS	SATYAJIT SAMAL VS	// // ()
144	CONTC/0002241/2023	ASWATHY S, I.A.S. SANTANU KUMAR PATI VS	ADV VS	// // ()
145	CRLA/0000355/2023	ASWASTI.S, COMMISSIONER CUM SECY., S AND ME DEPT. GIRIDHARI GHOSH VS	MANAS KUMAR CHAND VS	// // ()
146	CRLA/0000356/2023	STATE OF ODISHA RADHAKANTA BEHERA @ PETU VS	TIRTH KUMAR SAHU VS	// // ()
147	CRLA/0000357/2023	STATE OF ODISHA PURNACHANDRA MEHER VS	JUGALA KISHORE PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000358/2023	PRADEEP KUMAR CHOUDHURY VS STATE OF ODISHA(VIG.)	KASHINATH PATTNAIK VS	VIGILANCE PS (BERHAMPUR) /44 /2018 () //
149	CRLA/0000359/2023	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	SAHADEV KHUNTA /60 /2015 () //
150	CRLA/0000360/2023	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	BARAMBA /25 /2023 () //
151	CRLA/0000361/2023	BASISTHA DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PHIRINGIA /5 /2019 () //
152	CRLA/0000362/2023	ADIP CHANDRA NAYAK VS STATE OF ODISHA	S. RAM KUMAR VS	GOLANTHARA (BERHAMPUR) /106 /2009 () //
153	CRLA/0000363/2023	SURENDRA KUMAR PATEL VS STATE OF ODISHA	MANAS CHAND VS	SAMBALPUR VIGILANCE /87 /2014 () //
154	CRLA/0000364/2023	LOKNATH @ JAGANNATH BHUE VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH SADAR /239 /2022 () //
155	CRLA/0000365/2023	BASANTA BISI VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	BOLANGIR SADAR /146 /2016 () //
156	CRLA/0000366/2023	SINGARAPU BANGARAYA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /36 /2015 () //
157	CRLA/0000367/2023	VINOD KUMAR VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /8 /2005 () //
158	CRLA/0000368/2023	KALANDI CHARAN @ KALIA DAS @ MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /48 /2016 () //
159	CRLA/0000369/2023	BIDURA PRADHAN	PRAKASH CHANDRA MISHRA	KHAJURIPADA /1 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMA/0000097/2023	STATE OF ODISHA LUNA @ BISWARANJAN PATTANAYAK	SURYANARAYAN BISWAL	// TIRTOL /324 /2015
		VS	VS	()
161	CRLMA/0000098/2023	STATE OF ORISSA CHANDAN NATH @ CHANDAN KUMAR NATH	DURGA PRASANNA MISHRA	// ATHGARH /147 /2022
		VS	VS	()
162	CRLMA/0000099/2023	STATE OF ODISHA SULAV SUTAR	BASUDEV PUJARI	// /6 /2014
		VS	VS	()
163	CRLMA/0000100/2023	STATE OF ODISHA SAROJ KU.PRADHAN	ADV	// KANPUR /52 /2018
		VS	VS	()
164	CRLMC/0001651/2023	STATE OF ODISHA SYED NAJAM AHMED	AMRUT BARAL	// / /0
		VS	VS	()
165	CRLMC/0001652/2023	UPENDRA PATRA BIJAYLAXMI MOHARANA	ANIL KUMAR DAS	// KHARABEL NAGAR P.S. /118 /2023
		VS	VS	()
166	CRLMC/0001653/2023	STATE OF ODISHA GOURAHARI PRADHAN	HEMANTA KUMAR MUND	// BHUBANESWAR VIGILANCE /45 /2008
		VS	VS	()
167	CRLMC/0001654/2023	STATE OF ODISHA TANMAYA MOHAPATRA	BISWARANJAN DALAI	// / /0
		VS	VS	()
168	CRLMC/0001655/2023	IPSITA KARAN PURNA CHANDRA MISHRA	BISWARANJAN DALAI	// MARKAT NAGAR /63 /2015
		VS	VS	()
169	CRLMC/0001656/2023	STATE OF ODISHA SUJATA DAS@DASH	NIRANJAN MAHARANA	// JARADA /124 /2014
		VS	VS	()
170	CRLMC/0001657/2023	STATE OF ODISHA CHANDAN DAS	TIRTH KUMAR SAHU	// PHULBANI TOWN /24 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0001658/2023	STATE OF ODISHA BIPIN KUMAR SAHOO VS	DEEPAK RANJAN PARIDA VS	// KENDRAPARA SADAR /202 /2023 ()
172	CRLMC/0001659/2023	STATE OF ODISHA DEBENDRA KANHAR @ BUDHA VS	TIRTH KUMAR SAHU VS	// PHULBANI TOWN /24 /2021 ()
173	CRLMC/0001660/2023	STATE OF ODISHA MRUTYUNJAY@NUATAN KUMAR NAYAK VS	MANAS KUMAR CHAND VS	// NABARANGAPUR TOWN /366 /2014 ()
174	CRLMC/0001661/2023	STATE OF ODISHA PAPU @ DHIRENDRANATH BARAL VS	BHABANI SHANKAR DASPARIDA VS	// / /0 ()
175	CRLMC/0001662/2023	STATE OF ODISHA AMARESH SAHOO@AMBARESH SAHU@LIPU VS	JUGALA KISHORE PANDA VS	// PARJANG /85 /2023 ()
176	CRLMC/0001663/2023	STATE OF ODISHA SINDHU BHATRA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /7 /2022 ()
177	CRLMC/0001664/2023	STATE OF ODISHA DILLIP KHORA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /24 /2013 ()
178	CRLMC/0001665/2023	STATE OF ODISHA RAMA @ RAMA CHANDRA BEHERA VS	ARIJEET MISHRA VS	// KHANDAPARA /24 /2020 ()
179	CRLMC/0001666/2023	STATE OF ODISHA DIPUNA @ SUMANTA BEHERA VS	RAGHUNATH DASMOHAPATRA VS	// NUAGAON /78 /2019 ()
180	CRLMC/0001667/2023	STATE OF ODISHA DIBYA RANJAN JENA@SIPUA VS	SURESH KUMAR JENA VS	// BADACHANA /129 /2017 ()
181	CRLMC/0001668/2023	STATE OF ODISHA ASHIM KUMAR GHOSH VS HAFIZ KHAN	DIPTI RANJAN SWAIN VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0001669/2023	ASHOK KUMAR BEHERA VS STATE OF ODISHA	TARENI PRASAD MOHANTY VS	SAHADEV KHUNTA /40 /2023 () //
183	CRLMC/0001670/2023	TUNA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /23 /2016 () //
184	CRLMC/0001671/2023	BHARATI PAL VS STATE OF ODISHA	KASHINATH PATTANAIK VS	PATKURA /241 /2007 () //
185	CRLMC/0001672/2023	SISIRA MOHAPATRA VS STATE OF ODISHA	BICITRA NARAYAN SATAPATHY VS	KUJANGA /123 /2010 () //
186	CRLMC/0001673/2023	JYOTIRAJ DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	KHAJURIPADA /76 /2018 () //
187	CRLMC/0001674/2023	SUJIT KUMAR NAIK @ PATA NAYAK VS STATE OF ODISHA	ANITA SAHOO VS	SAINTALA /362 /2022 () //
188	CRLMC/0001675/2023	SURESH KILAKA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	CHANDILI /174 /2013 () //
189	CRLMC/0001676/2023	JITENDRA NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	MOTANGA /208 /2021 () //
190	CRLMC/0001677/2023	JITU@MINAKETAN DEHURY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA -2 VS	BALLIGUDA /30 /2015 () //
191	CRLMC/0001678/2023	JANARDAN DEHURY VS LOPAMUDRA PRADHAN @ DEHURY	NIHAR RANJAN MOHANTY VS	/ /0 () //
192	CRLMC/0001679/2023	MAHENDRA GIRI VS STATE OF ODISHA	AVIJIT PATNAIK VS	CHAMPUA /110 /2009 () //
193	CRLMC/0001680/2023	MD.MOJAHID@CHHOTU	RUDRA NARAYAN PARIJA	RAJGANGPUR /405 /2022

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0001681/2023	RANJAN BEHERA	BICHITRA NARAYAN SATAPATHY	KUJANGA /126 /2010
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0001682/2023	SHOAIB AKHTAR	SOUMYA RANJAN DAS	PLANTSITE /466 /2022
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0001683/2023	SK.KABIL	AMULYA RATNA PANDA	PANIKOILI /29 /2023
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0001684/2023	SATYAJIT BEHERA @ SINA	BIBHUTI RANJAN MOHANTY	KAMAKHYANAGAR /63 /2017
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0001685/2023	RAMA CHANDRA PRADHAN	SAROJ RANJAN SUBUDHI	KANIHA /243 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0001686/2023	RAMA CHANDRA PADHI	ANINDYA KUMAR MISHRA	/ /0
		VS	VS	()
		TRINATH SAHU		//
200	CRLMC/0001687/2023	RAMESH CHANDRA SAHOO	ANINDYA KUMAR MISHRA	CHAMPUA /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0001688/2023	SUSANTA PALEI@SUCHITA	BICHITRA NARAYAN SATAPATHY	KUJANGA /89 /2023
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0001689/2023	BIJAYA KUMAR NATH	KHIROD KUMAR HOTA	GONDIA /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0001690/2023	VIJAY KUMAR PATODIA	ASHUTOSH MISHRA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
204	CRLMC/0001691/2023	DEBASIS SAHOO	SATYAJIT MOHAPATRA (2)	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0001692/2023	STATE OF ODISHA BINOD ORAM VS	PABITRA KUMAR NAYAK VS	// / /0 ()
206	CRLMC/0001693/2023	HARBANS SINGH BHASKAR BIDIKA VS	RAKESH KUMAR DAS VS	// / /0 ()
207	CRLMC/0001694/2023	STATE OF ODISHA BIJAY BHARAT MOHAPATRA VS	SOUMYA RANJAN MOHANTY VS	// PARADEEP /172 /2020 ()
208	CRLMC/0001695/2023	STATE OF ODISHA BHAGABAN MOHAPATRA VS	BISMAY RAY VS	// LAXMISAGAR P.S. /296 /2020 ()
209	CRLMC/0001696/2023	STATE OF ODISHA SAILARAJ MAHARANA VS	RAKESH KUMAR DAS VS	// AINTHAPALI /155 /2022 ()
210	CRLMC/0001697/2023	STATE OF ODISHA PUSHPA @ PUSPA SAHOO VS	MIHIR SAHOO VS	// BASTA /65 /2016 ()
211	CRLMC/0001698/2023	STATE OF ODISHA SIMANCHAL NANDA VS	SABYASACHI MISHRA VS	// NARAYANPATNA /29 /2015 ()
212	CRLMC/0001699/2023	STATE OF ODISHA MIR ABASH ALI @ MIR ABBAS ALI VS	BINI MISHRA VS	// JALESWAR /15 /2023 ()
213	CRLMC/0001700/2023	STATE OF ODISHA PRATAP DAS VS	BICHITRA NARAYAN SATAPATHY VS	// PARADEEP /65 /2018 ()
214	CRLMC/0001701/2023	STATE OF ODISHA ANIL KUMAR PATRA VS	RUDRA MADHAB BISHWAL VS	// RUPSA /85 /2022 ()
215	CRLMC/0001702/2023	STATE OF ODISHA LUCKY @ SAURAV @ SWORUP KRISHNA SWAIN VS	BICHITRA NARAYAN SATAPATHY VS	// KUJANGA /423 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0001703/2023	JAYAKRISHNA BEHERA VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	//0 () //
217	CRLMC/0001704/2023	CHHABI DAS VS STATE OF ODISHA	CHITTA RANJAN DASH VS	//0 () //
218	CRLMP/0000652/2023	PRAVATI NAYAK VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	//0 () //
219	CRLMP/0000653/2023	RASMITA MOHANTY VS THE DEPUTY COMMISSIONER OF POLICE	AJAYA KUMAR ROUT VS	//0 () //
220	CRLMP/0000654/2023	DURYODHAN SWAIN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	//0 () //
221	CRLMP/0000655/2023	SUJAY SHANKAR SINGH DEO VS STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS	BHAWANIPATNA TOWN /19 /2023 () //
222	CRLMP/0000656/2023	INDIRA KUMARI DEVI VS STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS	BHAWANIPATNA TOWN /201 /2022 () //
223	CRLMP/0000657/2023	PRAMILA MANSINGH VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	//0 () //
224	CRLMP/0000658/2023	DEEPIKA SAMAL @ NAYAK VS STATE OF ODISHA	BRUNDBAN ROUT VS	//0 () //
225	CRLMP/0000659/2023	SURYAMANI SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	//0 () //
226	CRLMP/0000660/2023	BISWAJIT PATTANAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	//0 () //
227	CRLMP/0000661/2023	SARADA PRASAD SAMANTARAY	ACHYUTANANDA PATTANAIK	//0

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLREV/0000158/2023	TAPAN HARIJAN	ASIT KUMAR JENA	MATHILI /223 /2022
		VS	VS	()
		STATE OF ODISHA		//
229	CRLREV/0000159/2023	GODAVARISH MISHRA	KISHORE CHANDRA RAJGURU MOHAPATRA	//0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLREV/0000160/2023	ASHOK RANJAN MOHANTY	MANAS KUMAR CHAND	//0
		VS	VS	()
		SAROJ KUMAR MUDULI		//
231	CRLREV/0000161/2023	RAMESH KUANR	PARTHA SARATHI NAYAK	//0
		VS	VS	()
		ROSALIN BASTIA		//
232	FAO/0000167/2023	M.C. OF PANDADO HIGH SCHOOL, PANDADO	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
233	FAO/0000168/2023	PAGELI SAHOO	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
234	FAO/0000169/2023	DURGAVATI DEVI	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
235	MACA/0000288/2023	JITENDRA KUMAR NAYAK@JITU NAYAK	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		RAGHUNATH PRADHAN		//
236	MACA/0000289/2023	PRAFULLA KUMAR TETE	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		DILLIP KUMAR SATPATHY		//
237	MACA/0000290/2023	RITA SHANTI DUNG DUNG	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		DILLIP KUMAR SATPATHY		//
238	MACA/0000291/2023	HRUSIKESH MAHAKUD	PRADEEP KUMAR MISHRA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0000292/2023	RUSAV TRIPATHY ASKARA PRADHAN VS	PRADEEP KUMAR MISHRA VS	// // ()
240	MACA/0000293/2023	RUSAV TRIPATHY DASARATHI MENDULI VS	PRADEEP KUMAR MISHRA VS	// // ()
241	MACA/0000294/2023	RUSAV TRIPATHY REKHA PATTNAIK VS	PRADEEP KUMAR MISHRA VS	// // ()
242	MACA/0000295/2023	M/S. RSO DEALMARK PVT.LTD. MENCHA MAHANANDIA VS	PRADEEP KUMAR MISHRA VS	// // ()
243	MACA/0000296/2023	RUSAV TRIPATHY TARANGINI KHAMARI VS	PRADEEP KUMAR MISHRA VS	// // ()
244	MACA/0000297/2023	M/S. RSO DEALMARK PVT.LTD. DILLIP MAHAKUD VS	PRADEEP KUMAR MISHRA VS	// // ()
245	MACA/0000298/2023	RUSAV TRIPATHY BIJAY KUMAR MOHANTY VS	B.N.SAMANTARAY VS	// // ()
246	MACA/0000299/2023	ATMA RAM MISHRA SUBHASREE PARICHHA VS	BISHNU BRATA SINGH VS	// // ()
247	MACA/0000300/2023	SANJIB KUMAR BEHERA M/S. ORIENTAL INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // ()
248	MACA/0000301/2023	MINATI MOHANTY M/S. HDFC ERGO G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // ()
249	MACA/0000302/2023	MEGHAMALA PATTANAIAK THE DIVL. MANAGER, MAGMA HDI G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // ()
		BHUJA PATEL		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000303/2023	THE DIVL. MANAGER, MAGMA HDI G.I.CO. LTD. VS DHANU SABAR	ADAM ALI KHAN VS	// 0 //
251	MACA/0000304/2023	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD. VS MAHESWAR ROUT	SUBRAT SATPATHY VS	// 0 //
252	MACA/0000305/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS KANCHAN PANDA	ADAM ALI KHAN VS	// 0 //
253	MACA/0000306/2023	THE NEW INDIA ASSURANCE CO. LTD. VS SUDHANSUBALA PANDA	ADAM ALI KHAN VS	// 0 //
254	MACA/0000307/2023	SASADHAR ROUT VS ORIENT INSURANCE CO. LTD.	PRASANTA KUMAR NANDA VS	// 0 //
255	MACA/0000308/2023	SASADHAR ROUT VS ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR NANDA VS	// 0 //
256	MATA/0000112/2023	SRADHANJALI NAYAK VS GANESH CHANDRA NAYAK	USHARANI PADHI VS	// 0 //
257	MATA/0000113/2023	RUPASMITA RAY VS DHIRENDRA KUMAR MAHAKUD	CHITTA RANJAN DASH VS	// 0 //
258	MATA/0000114/2023	SUVANKAR ROY @ NEIL VS SMITARANI SINHA @ CHUMKI	CHITRA PADHI VS	// 0 //
259	RPFAM/0000114/2023	DILLIP KUMAR DASH VS SUPRAVA DASH	PANCHANAN PANIGRAHI VS	// 0 //
260	RPFAM/0000115/2023	MINATI MISHRA @ MINATI PANDA VS MEHUL MISHRA	SURESH KUMAR JENA VS	// 0 //
261	RPFAM/0000116/2023	DASARATHI PRADHAN	SUSANTA KUMAR BARAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	RPFAM/0000117/2023	LAXMIPRIYA PRADHAN ASHOK KUMAR DALAI	SANTOSH KUMAR SWAIN	//
		VS	VS	()
263	RSA/0000129/2023	SHANTILATA DALAI BISHNU SAHU	GOPAL CHANDRA PANIGRAHI	//
		VS	VS	()
264	RSA/0000130/2023	PABITRA PADHAN BUDHADEV MAJHI	MANORANJAN MISHRA	//
		VS	VS	()
265	RSA/0000131/2023	STATE OF ODISHA MANJULATA PATI	BIBEKANANDA BHUYAN	//
		VS	VS	()
266	RSA/0000132/2023	SRI NILAKANTHESWAR MAHADEV BIJE SAHASPUR MANJULATA PATI	BIBEKANANDA BHUYAN	//
		VS	VS	()
267	RVWPET/0000114/2023	SRI NILAKANTHESWAR MAHADEV BIJE SAHASPUR LALSAHEEB SAHU	SATRUGHNA DASH (A)	//
		VS	VS	()
268	TRP(C)/0000124/2023	STATE OF ODISHA RANJITA BEHERA	BIJAYA KUMAR RAGADA	//
		VS	VS	()
269	TRP(C)/0000125/2023	JHASKETAN BEHERA NIBEDITA HARICHANDAN	RADHARAMAN DAS NAYAK	//
		VS	VS	()
270	TRP(C)/0000126/2023	SUSANT KUMAR RAY SANDHYARANI PRADHAN	BIDHU BHUSANA MOHAPATRA	//
		VS	VS	()
271	TRP(C)/0000127/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. SUSHREE DIPIKA MAHAPATRA	CHITTA RANJAN DAS	//
		VS	VS	()
272	TRP(C)/0000128/2023	AVILASH MISHRA BANAJYOSTNA MALLICK	RABINDRA NATH PRUSTY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	TRPCRL/000029/2023	BINOD BIHARI DALAI SUJIT KUMAR PATRA VS	SUDHANSU SEKHAR JENA VS	// //0 ()
274	WA/0000666/2023	RUDRA PRASAD LENKA PRASANNA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // ()
275	WA/0000667/2023	STATE OF ODISHA PRASANNA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // ()
276	WA/0000668/2023	STATE OF ODISHA JAGANNATH BASTIA VS	IN PERSON VS	// // ()
277	WA/0000669/2023	HOTEL ASSOCIATION OF PURI STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
278	WA/0000670/2023	PARSURAM ROUSTRAY BABAJI SAHOO VS	KISHORE KUMAR JENA VS	// // ()
279	WA/0000671/2023	NTPC LTD. BRAHMAPUR DEVELOPMENT AUTHORITY VS	ADV VS	// // ()
280	WP(C)/0010261/2023	REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION RADHESHYAM BARIK VS	NIRANJAN PANDA VS	// // ()
281	WP(C)/0010262/2023	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	SARADA PRASAD DASH VS	// // ()
282	WP(C)/0010263/2023	STATE OF ODISHA RASHMITARANI SAHOO VS	KAILASH CHANDRA SATAPATHY VS	// // ()
283	WP(C)/0010264/2023	STATE OF ODISHA JITENDRA CHHATRIA VS	KEDAR KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0010265/2023	TAPAS RANJAN MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
285	WP(C)/0010266/2023	ANANTA @ ANANT KUMAR MAJHI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
286	WP(C)/0010267/2023	RAMAKRUSHNA DAS VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
287	WP(C)/0010268/2023	SK. IFTEKHAR MOBIN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
288	WP(C)/0010269/2023	NARAYAN BARIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
289	WP(C)/0010270/2023	M/S. ANIL KUMAR MANDOI VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	SANTOSH KUMAR KHATUA VS	// 0 //
290	WP(C)/0010271/2023	BIMBADHAR MALLICK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
291	WP(C)/0010272/2023	ANANTA PRASAD ROUL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
292	WP(C)/0010273/2023	MADHUSUDAN MAJHI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
293	WP(C)/0010274/2023	SUBAS CHANDRA GHORAI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
294	WP(C)/0010275/2023	SUDAM KUMAR BARIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
295	WP(C)/0010276/2023	CHITTARANJAN DALAI	BIJAYA KUMAR BEHERA I	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0010277/2023	THE ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, GANJAM D. RAMULU @ D. RAMULU SWAMI	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
297	WP(C)/0010278/2023	STATE OF ODISHA DINDAYAL SHAH	BIRAJA PRASANNA DAS	//
		VS	VS	0
298	WP(C)/0010279/2023	STATE OF ODISHA JAYASMITA PATTANAYAK	MANAS PATI	//
		VS	VS	0
299	WP(C)/0010280/2023	STATE OF ODISHA PRAFULLA KUMAR MAHARANA	BIRAJA PRASANNA DAS	//
		VS	VS	0
300	WP(C)/0010281/2023	STATE OF ODISHA SIMAL HANSDAH	MANAS PATI	//
		VS	VS	0
301	WP(C)/0010282/2023	STATE OF ODISHA DEBENDRA KUMAR PANIGRAHI	MANAS PATI	//
		VS	VS	0
302	WP(C)/0010283/2023	STATE OF ODISHA RAM LAKHAN GUPTA	BIRAJA PRASANNA DAS	//
		VS	VS	0
303	WP(C)/0010284/2023	STATE OF ODISHA STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
		VS	VS	0
304	WP(C)/0010285/2023	LAXMI PRIYA MOHANTA PRABODHA KUMAR PATTNAIK	BIRAJA PRASANNA DAS	//
		VS	VS	0
305	WP(C)/0010286/2023	STATE OF ODISHA ALEKH SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
306	WP(C)/0010287/2023	STATE OF ODISHA PRINCE SHIVHARE	BIRAJA PRASANNA DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :03/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0010288/2023	STATE OF ODISHA SACHIN SINGH VS	BIRAJA PRASANNA DAS VS	// // 0
308	WP(C)/0010289/2023	STATE OF ODISHA SUBHASHREE RAY VS	BIRAJA PRASANNA DAS VS	// // 0
309	WP(C)/0010290/2023	STATE OF ODISHA ABHIPSA PATTNAIK VS	BIRAJA PRASANNA DAS VS	// // 0
310	WP(C)/0010291/2023	STATE OF ODISHA BHUNESWAR VERMA VS	BIRAJA PRASANNA DAS VS	// // 0
311	WP(C)/0010292/2023	STATE OF ODISHA KAMLESH KUMAR GABEL VS	BIRAJA PRASANNA DAS VS	// // 0
312	WP(C)/0010293/2023	STATE OF ODISHA ARABINDA MOHANTY VS	BIRAJA PRASANNA DAS VS	// // 0
313	WP(C)/0010294/2023	STATE OF ODISHA CHANDRAKANTA PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
314	WP(C)/0010295/2023	STATE OF ODISHA PRANAB KUMAR PATTNAIK VS	BIRAJA PRASANNA DAS VS	// // 0
315	WP(C)/0010296/2023	STATE OF ODISHA GILUBAS PARIDA VS	BIRAJA PRASANNA DAS VS	// // 0
316	WP(C)/0010297/2023	STATE OF ODISHA PRIYA RANJAN PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
317	WP(C)/0010298/2023	STATE OF ODISHA LAXMI PRASAD MAHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :03/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0010299/2023	PANCHANAN SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
319	WP(C)/0010300/2023	RAJ KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
320	WP(C)/0010301/2023	SUJATA SAHU VS CHAIRMAN, ODISHA FOREST DEVELOPMENT CORP., BBSR	SHASHI BHUSAN JENA VS	// 0 //
321	WP(C)/0010302/2023	YOGENDRA JAISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
322	WP(C)/0010303/2023	SHUKADEB PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
323	WP(C)/0010304/2023	RUPA MANJARI MAHAPATRA VS PRINCIPAL SECY., MSME, BBSR	SUJATA JENA VS	// 0 //
324	WP(C)/0010305/2023	RAM LAKHAN GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
325	WP(C)/0010306/2023	ER. DEBASHISHA HOTA VS STATE OF ODISHA		// 0 //
326	WP(C)/0010307/2023	BAURI BEHERA VS INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, HYDERABAD	ER. DEBASISHA HOTA VS	// 0 //
327	WP(C)/0010308/2023	BIRAKISHORE BAIPAI VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
328	WP(C)/0010309/2023	PITABASH MUNDA VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
329	WP(C)/0010310/2023	RAJAT SAHU	BIRAJA PRASANNA DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0010311/2023	MANGULU CHARAN MUNDA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
331	WP(C)/0010312/2023	ANKU ATTACKA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0010313/2023	JUBULI SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0010314/2023	SANGHAMITRA PATNAIK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0010315/2023	SUBASH CHANDRA BASTIA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0010316/2023	ROSHAN KUMAR MEHER	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0010317/2023	AMITA AGRAWAL	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0010318/2023	SANTOSH KUMAR SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0010319/2023	NIRANJAN DAS	KAMALA KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0010320/2023	BATESWAR WOMEN SELF HELP GROUP, KENDRAPADA	SAUBHAGYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0010321/2023	BINOD BIHARI PAL	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :03/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0010322/2023	STATE OF ODISHA BIJAYALAXMI DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0010323/2023	STATE OF ODISHA KAILASH CHANDRA PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0010324/2023	STATE OF ODISHA BIRANCHI KUMAR DASH VS	UPENDRA KUMAR SAMAL VS	// // ()
344	WP(C)/0010325/2023	REGISTRAR OF TRADE UNIONS, BBSR ANSHUL JAIN VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()
345	WP(C)/0010326/2023	STATE OF ODISHA ABHINANDAN SAHU VS	ARUN KUMAR PATRA VS	// // ()
346	WP(C)/0010327/2023	STATE OF ODISHA SANJAY JAIN VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()
347	WP(C)/0010328/2023	STATE OF ODISHA JAGABANDHU SAHU VS	ARUN KUMAR PATRA VS	// // ()
348	WP(C)/0010329/2023	STATE OF ODISHA SATYAJIT SAHU VS	ARUN KUMAR PATRA VS	// // ()
349	WP(C)/0010330/2023	STATE OF ODISHA KRUSHNA CHANDRA DEO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0010331/2023	STATE OF ODISHA KANGALI CHARAN PUHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0010332/2023	STATE OF ODISHA RATNAKAR DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :03/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0010333/2023	NRUSINGH CHARAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0010334/2023	ANANTA KUMAR SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0010335/2023	PARSHURAM SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0010336/2023	BIPIN CHANDRA MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0010337/2023	NIRMALABALA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0010338/2023	KAMARAJ SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0010339/2023	KANDARP CHARAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0010340/2023	GOLAK CHANDRA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0010341/2023	GIRISH CHHABRA VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// 0 //
361	WP(C)/0010342/2023	JAGANNATH BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
362	WP(C)/0010343/2023	PANDAB BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0010344/2023	RABINDRA SENAPATI	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0010345/2023	UTTAM KUMAR SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0010346/2023	M/S BHABANI SHANKAR MOHANTY, CUTTACK	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0010347/2023	ARUN ROUT	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
367	WP(C)/0010348/2023	AMIT KUMAR SRIBASTAB	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0010349/2023	SANATAN DHAL	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0010350/2023	RAMESH CHANDRA DEY	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0010351/2023	RENUBALA BALIAR SINGH	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0010352/2023	PRABHATI SAHOO	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0010353/2023	SANJAY MAHAPATRA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0010354/2023	RASHMI RANJAN SAHANI	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0010355/2023	ANUSUYA MOHANTY	ARUN KUMAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0010356/2023	STATE OF ODISHA KRUSHNA CHANDRA RATH VS	KUNAL KUMAR SWAIN VS	// // ()
376	WP(C)/0010357/2023	STATE OF ODISHA M/S. ATUL KUMAR JENA, BHADRAK VS	RUDRA PRASAD KAR VS	// // ()
377	WP(C)/0010358/2023	UNION OF INDIA KARAN KUMAR SINGH VS	ARUN KUMAR PATRA VS	// // ()
378	WP(C)/0010359/2023	STATE OF ODISHA LALIT KUMAR KARIYA VS	BIJAY PANDA VS	// // ()
379	WP(C)/0010360/2023	THE INCOME TAX OFFICER, WARD I, ROURKELA SUBRAT NAIK VS	ARJUNA CHARANA BEHERA VS	// // ()
380	WP(C)/0010361/2023	STATE OF ODISHA MIRA DEBI SINGH VS	ARUN KUMAR PATRA VS	// // ()
381	WP(C)/0010362/2023	STATE OF ODISHA SUSHILABALA SAMANTA VS	SURENDRA KUMAR DASH VS	// // ()
382	WP(C)/0010363/2023	AO, UCO BANK, BHADRAK DURLABH JATANIA VS	BIJAY PANDA VS	// // ()
383	WP(C)/0010364/2023	THE INCOME TAX OFFICER, WARD 3, ROURKELA SUDHAKAR DASH VS	BIKASH MISHRA VS	// // ()
384	WP(C)/0010365/2023	STATE OF ODISHA ARAKHITA HARICHANDAN VS	AUROBINDA SAHOO VS	// // ()
385	WP(C)/0010366/2023	STATE OF ODISHA AMI ADITYA VS	BIJAY PANDA VS	// // ()
		THE INCOME TAX OFFICER, WARD I, ROURKELA		//

ORISSA HIGH COURT**FILING REPORT AS ON :03/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0010367/2023	SUBODH KUMAR NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
387	WP(C)/0010368/2023	SRIDHAR MOHAPATRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
388	WP(C)/0010369/2023	YAJNASENI BISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
389	WP(C)/0010370/2023	DIPTIS PRASAD PATTNAIK VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
390	WP(C)/0010371/2023	KISHORI MOHANTY VS B.K.JENA	RAMA CHANDRA MOHANTY VS	// 0 //
391	WP(C)/0010372/2023	NILIMA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
392	WP(C)/0010373/2023	NIRMAL @ NIRMALA BEHERA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
393	WP(C)/0010374/2023	MAJINDER SINGH VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
394	WP(C)/0010375/2023	PRAMILA PARIDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
395	WP(C)/0010376/2023	SUSHANT KUMAR MAHAKUD VS BANDANA BAGH	JANAKI KANTA MAHAPATRA VS	// 0 //
396	WP(C)/0010377/2023	MANDANESWAR SHG, KENDRAPADA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
397	WP(C)/0010378/2023	BIKASH GOPE	SANTOSH KUMAR DWIVEDI	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0010379/2023	SUBASH CHANDRA PANGI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0010380/2023	DEBABRATA SAHOO	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0010381/2023	KEDAR GOURI PATRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0010382/2023	NIRAKAR BISWAL	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0010383/2023	PRASANNA KUMAR KARNA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0010384/2023	RAMESH CHANDRA DAS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0010385/2023	LOKAMAN KHAN	SATYABRATA DASH	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
405	WP(C)/0010386/2023	SRIKANTA TRIPATHY	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0010387/2023	PRASANTA KUMAR PANI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0010388/2023	ASHOK KUMAR DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0010389/2023	KEDAR CHANDRA NAYAK	SATYAJIT MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0010390/2023	STATE OF ODISHA RAMESH CHANDRA SWAIN VS	SWAPNIL ROY VS	// // ()
410	WP(C)/0010391/2023	STATE OF ODISHA PABITRA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
411	WP(C)/0010392/2023	STATE OF ODISHA PADMALAVA SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0010393/2023	STATE OF ODISHA BASANTA KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
413	WP(C)/0010394/2023	STATE OF ODISHA SATYANANDA MALIK VS	NRUSINGH CHARAN ROUT VS	// // ()
414	WP(C)/0010395/2023	STATE OF ODISHA SANDHYA JENA VS	SRIDHAR RATH VS	// // ()
415	WP(C)/0010396/2023	STATE OF ODISHA SUCHITRA PATRA VS	PRAFULLA KUMAR RATH VS	// // ()
416	WP(C)/0010397/2023	STATE OF ODISHA DILLIP KUMAR SWAIN VS	NRUSINGH CHARAN ROUT VS	// // ()
417	WP(C)/0010398/2023	STATE OF ODISHA RASHMIREKHA MISHRA VS	RABI NARAYAN BEHERA VS	// // ()
418	WP(C)/0010399/2023	MANORANJAN MISHRA AISWARYARANI BEHERA VS	PRAFULLA KUMAR RATH VS	// // ()
419	WP(C)/0010400/2023	STATE OF ODISHA SADDAM HUSSAIN VS R.T.O.,CHANDIKHOLE	SATYABRATA DASH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0010401/2023	PRADIP KUMAR SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
421	WP(C)/0010402/2023	SHANKAR SAHOO VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
422	WP(C)/0010403/2023	BILAMANI MUKTA KANDULANA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
423	WP(C)/0010404/2023	AJIT KUMAR SAHOO VS STATE OF ORISSA	AMIT KUMAR SAHOO VS	// 0 //
424	WP(C)/0010405/2023	SHANTILATA KHUNTIA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
425	WP(C)/0010406/2023	BASANTA KUMAR DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
426	WP(C)/0010407/2023	SRIDHAR ROUL VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
427	WP(C)/0010408/2023	AYUSMITA PRADHAN VS STATE OF ORISSA	AMIT KUMAR GUPTA VS	// 0 //
428	WP(C)/0010409/2023	P.RAJARAO PATRO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
429	WP(C)/0010410/2023	ARUN KUMAR SWAIN VS THE DIRECTOR, AGRICULTURE AND FOOD PRODUCTION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
430	WP(C)/0010411/2023	KRUSHNA MOHAN MALLICK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
431	WP(C)/0010412/2023	TANKADHAR MAHANTA	SATYAJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0010413/2023	COLLECTOR CUM D.M., SUNDARGARH CHANDRA MOHAN ROUT	LAXMI KANTA MOHANTY	//
		VS	VS	0
433	WP(C)/0010414/2023	STATE OF ODISHA MOHAN KUMAR MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
434	WP(C)/0010415/2023	COLLECTOR CUM D.M., SUNDARGARH PRAFULLA KUMAR MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
435	WP(C)/0010416/2023	COLLECTOR CUM D.M., SUNDARGARH GITARANI DAS	RABI NARAYAN BEHERA	//
		VS	VS	0
436	WP(C)/0010417/2023	STATE OF ODISHA SUNIL KUMAR MOHANTY	NIHAL RATH	//
		VS	VS	0
437	WP(C)/0010418/2023	STATE OF ODISHA SUVENDRA KUMAR PANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
438	WP(C)/0010419/2023	STATE OF ODISHA PRAMILA KHANDAI	RABI NARAYAN BEHERA	//
		VS	VS	0
439	WP(C)/0010420/2023	STATE OF ODISHA PRADIPTA KUMAR PATNAIK	BAIDHAR SAHOO	//
		VS	VS	0
440	WP(C)/0010421/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SUVENDRA KUMAR PANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
441	WP(C)/0010422/2023	STATE OF ODISHA KULAMANI MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
442	WP(C)/0010423/2023	COLLECTOR CUM D.M., SUNDARGARH BIBHUTIBHUSAN BARIKI	BAIDHAR SAHOO	//
		VS	VS	0

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FILING REPORT AS ON :03/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
443	WP(C)/0010424/2023	PRAFULLA KUMAR SAHOO	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
444	WP(C)/0010425/2023	DHANSINGH MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		COLLECTOR CUM D.M., SUNDARGARH		//
445	WP(C)/0010426/2023	BHAGABAN KUMAR PADHIARY	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
446	WP(C)/0010427/2023	PRASANTA ARYA	SK. ZAFARULLA	//
		VS	VS	0
		STATE OF ODISHA		//
447	WP(C)/0010428/2023	BHUBANESWAR MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		COLLECTOR CUM D.M., SUNDARGARH		//
448	WP(C)/0010429/2023	MD.ANWARUL HAQUE	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		THE MANAGER, HOUSING DEVELOPMENT FINANCE CORP.LTD, BBSR		//
449	WP(C)/0010430/2023	BIMBADHAR SAMAL	SK. ZAFARULLA	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0010431/2023	BIBHUTI BHUSAN BISWAL	KARUNAKAR RATHA	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0010432/2023	BIREN KUMAR SETHY	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
452	WP(C)/0010433/2023	PRASANTA KUMAR BEHERA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
453	WP(C)/0010434/2023	M/S. MAA SARALA AQUA INDUSTRIES, JAGATSINGHPUR	SWAPNA KUMAR OJHA	//
		VS	VS	0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0010435/2023	M/S.BISWAKARMA ENGINEERING, CUTTACK VS UNION OF INDIA	SANTOSH KUMAR MISHRA VS	// 0 //
455	WP(C)/0010436/2023	M/S.BOUDHA INFRA VENTURES PVT. LTD. BBSR VS TPCODL, BBSR	KISHORE KUMAR MISHRA VS	// 0 //
456	WP(C)/0010437/2023	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
457	WP(C)/0010438/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// 0 //
458	WP(C)/0010439/2023	NARENDRA KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
459	WP(C)/0010440/2023	MAHENDRA KUMAR GHADAI VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	// 0 //
460	WP(C)/0010441/2023	ABHIRAM PATTNAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
461	WP(C)/0010442/2023	NITYANANDA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
462	WP(C)/0010443/2023	JITAN KUMAR BAG VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
463	WP(C)/0010444/2023	CHHANDA CHARAN BISSOYI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
464	WP(C)/0010445/2023	DANDAPANI NAHAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
465	WP(C)/0010446/2023	MANI RAM GOND	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0010447/2023	SANTOSH KUMAR MISHRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0010448/2023	SUBAS CHANDRA DAS	SISIR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0010449/2023	MANORAMA CONSTRUCTIONS, BBSR	PRANAB KUMAR GHOSE	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0010450/2023	SURAVI DAS	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0010451/2023	SWARAJYA PAHAN	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0010452/2023	PRATAP KISHOR SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0010453/2023	PRAFULLA KUMAR JENA	AVIJIT PATNAIK	//
		VS	VS	0
		BHADRAK INSTITUTE OF ENGINEERING AND TECHNOLOGY, BHADRAK		//
473	WP(C)/0010454/2023	M/S. TRISHNA SURFACTANTS	KAJAL SAHOO	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAX AND GST,CUTTACK		//
474	WP(C)/0010455/2023	BHRAMAR PANIGRAHI	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0010456/2023	RINA MISHRA	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
		UNION OF INDIA		//
476	WP(C)/0010457/2023	THE MANAGER, T.P. HOB, ORIENTAL INSURANCE CO. LTD. SAMBALPUR	ADARSH KUMAR	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0010458/2023	KANTI DEI SUPRAVA BAL VS	RAJEET ROY VS	// // ()
478	WP(C)/0010459/2023	STATE OF ODISHA ABHAYA KUMAR PARIDA VS	PRAVAT KUMAR SAHOO VS	// // ()
479	WP(C)/0010460/2023	EXECUTIVE ENGINEER(ELECTRICAL), TPNODL, BHADRAK JAMINI KANTA ROUT VS	BRUNDABAN ROUT VS	// // ()
480	WP(C)/0010461/2023	UNION BANK OF INDIA M/S H.S.CARRIERS, SUNDARGARH VS	KANANBALA ROY CHOUDHURY VS	// // ()
481	WP(C)/0010462/2023	COMMNR., GST, CENTRAL EXCISE AND SERVICE TAX, ROURKELA LAXMIPRIYA BARAL VS	PRABIR KUMAR RAY VS	// // ()
482	WP(C)/0010463/2023	STATE OF ODISHA NRUSINHA PRASAD RATH VS	JITENDRA SAMANTARAY VS	// // ()
483	WP(C)/0010464/2023	STATE OF ODISHA NILAMANI BHOI VS	BHABANI SHANKAR RAYAGURU VS	// // ()
484	WP(C)/0010465/2023	STATE OF ODISHA SARAT BHOI VS	BIBEKANANDA BHUYAN VS	// // ()
485	WP(C)/0010466/2023	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	BIBEKANANDA BHUYAN VS	// // ()
486	WP(C)/0010467/2023	STATE OF ODISHA JAGABANDHU ROUT VS	BIBEKANANDA BHUYAN VS	// // ()
487	WP(C)/0010468/2023	COLLECTOR, CUTTACK NALINI KUMAR SAHOO VS	JAGAMOHAN PATTANAIAK VS	// // ()
		INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0010469/2023	DR. HARISHANKAR DASH VS STATE OF ODISHA	SUBRAT SATPATHY VS	// () //
489	WP(C)/0010470/2023	BIRAKISHOR PANIGRAHI VS STATE OF ODISHA	KURESH PRASAD DASH VS	// () //
490	WP(C)/0010471/2023	MANISH KUMAR JAISWAL VS STATE TAX OFFICER OF CT AND GST ENFORCEMENT UNIT, BALASORE	UMESH CHANDRA BEHURA VS	// () //
491	WPCRL/0000044/2023	KAMALAKANTA PADHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
492	ABLAPL/0003290/2023	BASANT SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /58 /2023 () //
493	ABLAPL/0003291/2023	SUBRAT KHUNTIA @ SUBHA KHUNTIA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /74 /2023 () //
494	ABLAPL/0003292/2023	SANTOSH KUMAR PATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	CHANDAKA P.S. /75 /2016 () //
495	ABLAPL/0003293/2023	SOUMYAKANTI SINGH VS STATE OF ODISHA	ASIT KUMAR OTTA VS	SULIAPADA /18 /2023 () //
496	ABLAPL/0003294/2023	AMIYA PRASAD MISHRA VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	CHOUDWAR /142 /2023 () //
497	ABLAPL/0003295/2023	SANDHYARANI SWAIN VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BIRIDI PS /95 /2023 () //
498	ABLAPL/0003296/2023	TAPAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /396 /2022 () //
499	ABLAPL/0003297/2023	SNEHASIS SAMAL	DEEPAK RANJAN PARIDA	NAYAPALLI P.S. /126 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0003298/2023	STATE OF ODISHA SNEHASIS SAMAL	DEEPAK RANJAN PARIDA	// NAYAPALLI P.S. /124 /2023
		VS	VS	()
501	ABLAPL/0003299/2023	STATE OF ODISHA SNEHASIS SAMAL	DEEPAK RANJAN PARIDA	// NAYAPALLI P.S. /123 /2023
		VS	VS	()
502	ABLAPL/0003300/2023	STATE OF ODISHA SEKH NISSAR	SIDHESWAR MOHANTY	// JHARSUGUDA GRPS /18 /2023
		VS	VS	()
503	ABLAPL/0003301/2023	STATE OF ODISHA ANISH PASWAN	SIDHESWAR MOHANTY	// JHARSUGUDA GRPS /20 /2023
		VS	VS	()
504	ABLAPL/0003302/2023	STATE OF ODISHA MADAN SAHU	ASIT KUMAR JENA	// BRAMHA BARADA /28 /2023
		VS	VS	()
505	ABLAPL/0003303/2023	STATE OF ODISHA PUNI SABAR	SACHIN KUMAR PARIDA	// KODALA /471 /2022
		VS	VS	()
506	ABLAPL/0003304/2023	STATE OF ODISHA LOCHANI NAYAK	GOURI KUMAR RATH	// / /0
		VS	VS	()
507	ABLAPL/0003305/2023	STATE OF ODISHA ADHIRA PRASAD BISWAL @ ADHIRA CHANDRA BISWAL	SWAPNARAM NAYAK	// AUL /322 /2023
		VS	VS	()
508	ABLAPL/0003306/2023	STATE OF ODISHA BABAJI CHARAN PANDA	SUSANTA KUMAR TRIPATHY	// / /0
		VS	VS	()
509	ABLAPL/0003307/2023	STATE OF ODISHA PINKU PRADHAN	BHARAT JALLI	// PURI SADAR /34 /2023
		VS	VS	()
510	ABLAPL/0003308/2023	STATE OF ODISHA RANJEET SAHOO	BHARAT JALLI	// PURI SADAR /34 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0003309/2023	STATE OF ODISHA DIPAK MALLICK VS	AKSHAYA KUMAR PANDEY VS	// MAHANGA /72 /2023 ()
512	ABLAPL/0003310/2023	STATE OF ODISHA SANATAN SAHU VS	MANORANJAN KHATUA VS	// KANTABANIA PS /32 /2023 ()
513	ABLAPL/0003311/2023	STATE OF ODISHA TITU BASANTARA VS	KAJAL SAHOO VS	// ANGUL TOWN /659 /2017 ()
514	ABLAPL/0003312/2023	STATE OF ODISHA ANIL KUMAR BISWAL VS	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL TOWN /199 /2023 ()
515	ABLAPL/0003313/2023	STATE OF ODISHA RABINDRA MIRDHA VS	SUSANTA KUMAR SAHU VS	// THELKOLOI PS /91 /2023 ()
516	ABLAPL/0003314/2023	STATE OF ODISHA ALEKHA SAHU VS	SIDDHARTHA PRASAD MISHRA VS	// TARBHA /182 /2022 ()
517	ABLAPL/0003315/2023	STATE OF ODISHA BIBHISAN SAHU VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /231 /2021 ()
518	ABLAPL/0003316/2023	STATE OF ODISHA BISWAJIT MOHANTY @ SIPU MOHANTY VS	RAMDAS ACHARY VS	// BADAGODA P.S. /130 /2023 ()
519	ABLAPL/0003317/2023	STATE OF ODISHA RAMA CHANDRA PRADHAN @ PINTU VS	ASHOK DAS VS	// PATTAPUR (ASKA) /9 /2023 ()
520	ABLAPL/0003318/2023	STATE OF ODISHA BALARAM BEHERA VS	RAJENDRA NARAYAN ROUT VS	// BERHAMPUR TOWN /4 /2023 ()
521	ABLAPL/0003319/2023	STATE OF ODISHA DIRENDRA MOHANTY @ DILU MOHANTY VS	RAMDAS ACHARY VS	// BADAGODA P.S. /36 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :03/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0003320/2023	BIDYADHAR SETHI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	KHAIRA /62 /2023 () //
523	ABLAPL/0003321/2023	CH. JIBITSH MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /366 /2022 () //
524	ABLAPL/0003322/2023	ARUNA KUMAR SAMAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /312 /2018 () //
525	ABLAPL/0003323/2023	HEMANTA PARIDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MANCHESWAR P.S. /99 /2019 () //
526	ABLAPL/0003324/2023	BHONJON KUMAR MOHANTY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	KENDRAPARA SADAR /190 /2023 () //
527	ABLAPL/0003325/2023	NIRUPAMA JENA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	BOLAGARH P.S. /303 /2022 () //
528	ABLAPL/0003326/2023	CHINMAYA KUMAR DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/247 /2023 () //
529	ABLAPL/0003327/2023	MADAN MOHAN SETH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	KONARK /74 /2023 () //
530	ABLAPL/0003328/2023	PRAVAKAR SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ERASAMA /73 /2023 () //
531	ABLAPL/0003329/2023	ASHOK BEHERA VS STATE OF ODISHA	JASHOBANTA DASH VS	BARANGA /261 /2022 () //
532	ABLAPL/0003330/2023	TUTU BEHERA VS STATE OF ODISHA	JASHOBANTA DASH VS	BARANGA /261 /2022 () //
533	ABLAPL/0003331/2023	SHASHI RANJAN	BYOMOKESH SAHOO	BARGARH /156 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0003332/2023	STATE OF ODISHA BAPI NAIK	AMITAV TRIPATHY	// NIHALPRASAD /57 /2023
		VS	VS	()
535	ABLAPL/0003333/2023	STATE OF ODISHA KUNJA BEHARI NAYAK	SUJATA JENA	// REAMAL /509 /2022
		VS	VS	()
536	ABLAPL/0003334/2023	STATE OF ODISHA PRAVATI NAIK	CHITTA RANJAN SAHU	// BARAMBA /65 /2023
		VS	VS	()
537	ABLAPL/0003335/2023	STATE OF ODISHA PRADEEP KUMAR ROUT@PRADHAN	PRASANTA KUMAR ROUSTRAY	// PATTAMUNDAI /234 /2023
		VS	VS	()
538	ABLAPL/0003336/2023	STATE OF ODISHA SUKUMAR SAMAL	BINI MISHRA	// RAIBANIA /25 /2023
		VS	VS	()
539	ABLAPL/0003337/2023	STATE OF ODISHA SHANKAR SANA DAS	PRADEEP KUMAR DAS	// SONEPUR /55 /2023
		VS	VS	()
540	ABLAPL/0003338/2023	STATE OF ODISHA BAYA PARIDA @ PRADEEP PARIDA	PRAVASH CH JENA	// KAMARDA /35 /2023
		VS	VS	()
541	ABLAPL/0003339/2023	STATE OF ODISHA SITAKANTA PANI	SURESH KUMAR PANDA	// RAJKANIKA /154 /2023
		VS	VS	()
542	ABLAPL/0003340/2023	STATE OF ODISHA SUBHADRA MOHAPATRA	SUDHIR KUMAR GHOSE	// BASELI SAHI PS /56 /2023
		VS	VS	()
543	ABLAPL/0003341/2023	STATE OF ODISHA SARAT TANTY @ TANTI	SUBODH KUMAR MOHANTY	// BRAJARAJNAGAR /70 /2023
		VS	VS	()
544	ABLAPL/0003342/2023	STATE OF ODISHA SIDHANT PRADHAN @ RAJA	ITISHREE TRIPATHY	// KHALLIKOTE /131 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0003343/2023	STATE OF ODISHA BULI MOHAPATRA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /103 /2023 ()
546	ABLAPL/0003344/2023	STATE OF ODISHA SAYED MANWAR VS	SMRUTI RANJAN ROUT VS	// BIDANASI /222 /2022 ()
547	ABLAPL/0003345/2023	STATE OF ODISHA SANJAYA DAS@SANJAY KUMAR DAS VS	DEVASHIS PANDA VS	// MARSHAGHAI /120 /2023 ()
548	ABLAPL/0003346/2023	STATE OF ODISHA KHIROD BIHARI PATTANAİK VS	CHITTA RANJAN PATTNAİK VS	// DHENKANAL TOWN /71 /2021 ()
549	ABLAPL/0003347/2023	STATE OF ODISHA BUNU MANDANGI@RASHMI KANTA MANDANGI VS	RAKESH KUMAR DAS VS	// GUNUPUR /25 /2023 ()
550	ABLAPL/0003348/2023	STATE OF ODISHA SUBRAT KUMAR NATH VS	RAJALAXMI BISWAL VS	// TALCHER TOWN /195 /2023 ()
551	ABLAPL/0003349/2023	STATE OF ODISHA MILI SAHOO VS	BASUDEV BARIK VS	// KHAMAR /52 /2023 ()
552	ABLAPL/0003350/2023	STATE OF ODISHA MANOJ HARPAL @ SADANANDA HARPAL VS	RABI NARAYAN MOHANTY VS	// KANTAMAL /134 /2022 ()
553	ABLAPL/0003351/2023	STATE OF ODISHA PUANATH DIGAL VS	PRASANTA KUMAR NANDA VS	// SUNABEDA /6 /2023 ()
554	ABLAPL/0003352/2023	STATE OF ODISHA SRIMATI SINGH SAMANTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// FATEGARH /74 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :03/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 CONTAC/4/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
2	22/2023 SAO/7/2019	GOPINATH SRICHANDAN-MP	M/S.BHAKTAHARI MOHANTY
3	24/2023 WPC(OA)/422/2016	AMAR KUMAR BEHERA-MP	M/S BAIDHAR SAHOO
4	25/2023 TRPCRL/29/2023	SUJIT KUMAR PATRA-MP	SUDHANSU SEKHAR JENA
5	50/2023 JCRLA/16/2023	SUNIL LAKRA-MP	ADV.
6	51/2023 JCRLA/79/2016	ASTAMI MOHAKUD-MP	MS.B.L.TRIPATHY
7	52/2023 JCRLA/61/2016	GAJENDRA KANJAKA-MP	MR.SAMBIT PATNAIK
8	53/2023 JCRLA/61/2016	GAJENDRA KANJAKA-MP	MR.SAMBIT PATNAIK
9	54/2023 JCRLA/32/2018	ROHIT GUDIA-MP	BISWAJIT NAYAK
10	55/2023 JCRLA/32/2018	ROHIT GUDIA-MP	
11	56/2023 JCRLA/79/2016	ASTAMI MOHAKUD-MP	MS.B.L.TRIPATHY
12	57/2023 JCRLA/34/2017	NARESH MAJHI-MP	DHIRENDRA KUMAR MOHAPATRA
13	65/2023 LAA/2/2023	NANDA KISHORE RANA-MP	SUSHANTA KUMAR JOSHI
14	74/2023 WPC(OAC)/4123/2015	DR. BINODINI DAS-MP	M/S D.N. RATH
15	75/2023 WPC(OAC)/2495/2017	BAUNA KUMAR MOHANTY-MP	M/S KALI PRASANNA MISHRA
16	76/2023 WPC(OAC)/1942/2016	PRAHALLAD SAHU-MP	
17	79/2023 ITA/44/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(IT)
18	80/2023 ITA/44/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(IT)
19	107/2023 RVWPET/90/2023	AJAYA KUMAR PANI-MP	MITHUN DAS
20	109/2023 CMAPL/274/2023	NAYANA DAS-MP	ADV
21	121/2023 MATA/114/2022	SUBASH CHANDRA PATRA-MP	PRAFULLA KUMAR LENKA
22	122/2023 MATA/87/2023	RAJESH KUMAR PANIGRAHI-MP	TUSAR KUMAR MISHRA
23	123/2023 CRLMP/568/2023	BIJAY SAMAL-MP	
24	123/2023 MATA/84/2022	SUJATA KUMARI NAYAK @ MADALA-MP	DEVI PRASAD DASH
25	124/2023 MATA/113/2023	RUPASMITA RAY-MP	CHITTA RANJAN DASH
26	125/2023	RUPASMITA RAY-MP	CHITTA RANJAN DASH

27	MATA/113/2023 126/2023	SUVANKAR ROY @ NEIL-MP	CHITRA PADHI
28	MATA/114/2023 130/2023	RAGHAB JENA-MP	adv.
29	CONTC/2218/2023 131/2023	DILLIP KUMAR DASH-MP	PANCHANAN PANIGRAHI
30	RPFAM/114/2023 131/2023	PRADIP KUMAR BEHERA-MP	ADV
31	CONTC/2217/2023 132/2023	MINATI MISHRA @ MINATI PANDA-MP	SURESH KUMAR JENA
32	RPFAM/115/2023 132/2023	TILOTAMA JENA-MP	ADV.
33	CONTC/2219/2023 133/2023	REGISTRAR (JUDL.), ORISSA HIGH COURT-MP	ADV.
34	CONTC/8087/2022 133/2023	DASARATHI PRADHAN-MP	SUSANTA KUMAR BARAL
35	RPFAM/116/2023 134/2023	ASHOK KUMAR DALAI-MP	SANTOSH KUMAR SWAIN
36	RPFAM/117/2023 144/2023	NIBEDITA HARICHANDAN-MP	RADHARAMAN DAS NAYAK
37	TRP(C)/125/2023 145/2023	SUSHREE DIPIKA MAHAPATRA-MP	CHITTA RANJAN DAS
38	TRP(C)/127/2023 146/2023	BANAJYOSTNA MALLICK-MP	RABINDRA NATH PRUSTY
39	TRP(C)/128/2023 224/2023	GODAVARISH MISHRA-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
40	CRLREV/159/2023 225/2023	GODAVARISH MISHRA-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
41	CRLREV/159/2023 226/2023	ASHOK RANJAN MOHANTY-MP	MANAS KUMAR CHAND
42	CRLREV/160/2023 227/2023	ASHOK RANJAN MOHANTY-MP	MANAS KUMAR CHAND
43	CRLREV/160/2023 228/2023	RAMESH KUANR-MP	PARTHA SARATHI NAYAK
44	CRLREV/161/2023 279/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SUSANTA KUMAR MAHALI
45	FAO/112/2023 280/2023	THE D.M., M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
46	FAO/119/2023 281/2023	DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
47	FAO/134/2023 317/2023	BISHNU SAHU-MP	GOPAL CHANDRA PANIGRAHI
48	RSA/129/2023 318/2023	RAMAKANTA DAS-MP	BAIJAYANTI MOHANTY
49	RSA/106/2023 319/2023	RAMAKANTA DAS-MP	BAIJAYANTI MOHANTY
50	RSA/107/2023 320/2023	GIRIJA SANKAR SATPATHY-MP	SUSANTA KUMAR DASH
51	RSA/329/2019 321/2023	SISIR KU.PADHI-MP	M/S.AJODHYA RANJAN DASH
52	RSA/118/2016 322/2023	BUDHADEV MAJHI-MP	MANORANJAN MISHRA
53	RSA/130/2023 323/2023	MANJULATA PATI-MP	BIBEKANANDA BHUYAN
54	RSA/132/2023 324/2023	MANJULATA PATI-MP	BIBEKANANDA BHUYAN
55	RSA/132/2023 355/2023	SATRUGHNA SINGH-MP	SOUMYA MISHRA
56	CMP/375/2023 356/2023	JHULA DAS-MP	MALAYA KUMAR MISHRA
57	CMP/376/2023 357/2023	SANTOSH ROUT-MP	MADAN MOHAN DAS
	CMP/377/2023		

58	358/2023 CMP/379/2023	MD.EKRAM-MP	TUSAR KUMAR MISHRA
59	359/2023 CMP/382/2023	MANASI DASH-MP	BRAHMANANDA TRIPATHY
60	360/2023 CMP/384/2023	CHINTAMANI DAS-MP	DAMODAR DEO
61	361/2023 CMP/386/2023	SUNDARI BEHERA-MP	NIRANJAN PRASAD PATRA
62	362/2023 CMP/389/2023	ANANGA UDAY SINGH DEO-MP	DILLIP KUMAR PRADHAN
63	363/2023 CMP/372/2023	PRAVATI DAS-MP	ABHIJIT DAS
64	364/2023 CMP/390/2023	DIBAKAR NAYAK-MP	MANORANJAN MISHRA
65	514/2023 BLAPL/1370/2023	GHANASHYAM DANDASENA-MP	
66	515/2023 BLAPL/1845/2023	KANHU@ KANTHA PALEI@ KANTHA@KANTHIA PALEI-MP	JENDRA NARAYAN ROUT
67	516/2023 BLAPL/2628/2022	SRIMANTA MANDAL-MP	
68	517/2023 BLAPL/12947/2022	AKASH @ BHOLA PRADHAN-MP	SANJIB MOHANTY
69	518/2023 BLAPL/11903/2022	HARSH KUMAR DUBEY-MP	C.KASTURI M/S.RAJIB LOCHAN PATTNAIK E.DASH M
70	520/2023 MACA/288/2023	JITENDRA KUMAR NAYAK@JITU NAYAK-MP	PRADEEP KUMAR MISHRA
71	521/2023 MACA/289/2023	PRAFULLA KUMAR TETE-MP	PRADEEP KUMAR MISHRA
72	522/2023 MACA/289/2023	PRAFULLA KUMAR TETE-MP	PRADEEP KUMAR MISHRA
73	523/2023 MACA/288/2023	JITENDRA KUMAR NAYAK@JITU NAYAK-MP	PRADEEP KUMAR MISHRA
74	524/2023 MACA/291/2023	HRUSIKESH MAHAKUD-MP	PRADEEP KUMAR MISHRA
75	525/2023 MACA/291/2023	HRUSIKESH MAHAKUD-MP	PRADEEP KUMAR MISHRA
76	526/2023 MACA/290/2023	RITA SHANTI DUNGUNG-MP	PRADEEP KUMAR MISHRA
77	527/2023 MACA/292/2023	ASKARA PRADHAN-MP	PRADEEP KUMAR MISHRA
78	528/2023 MACA/290/2023	RITA SHANTI DUNGUNG-MP	PRADEEP KUMAR MISHRA
79	529/2023 MACA/292/2023	ASKARA PRADHAN-MP	PRADEEP KUMAR MISHRA
80	530/2023 MACA/293/2023	DASARATHI MENDULI-MP	PRADEEP KUMAR MISHRA
81	531/2023 MACA/293/2023	DASARATHI MENDULI-MP	PRADEEP KUMAR MISHRA
82	532/2023 MACA/294/2023	REKHA PATTNAIK-MP	PRADEEP KUMAR MISHRA
83	533/2023 MACA/295/2023	MENCHA MAHANANDIA-MP	PRADEEP KUMAR MISHRA
84	534/2023 MACA/296/2023	TARANGINI KHAMARI-MP	PRADEEP KUMAR MISHRA
85	535/2023 MACA/295/2023	MENCHA MAHANANDIA-MP	PRADEEP KUMAR MISHRA
86	536/2023 MACA/297/2023	DILLIP MAHAKUD-MP	PRADEEP KUMAR MISHRA
87	537/2023 MACA/297/2023	DILLIP MAHAKUD-MP	PRADEEP KUMAR MISHRA
88	538/2023 MACA/676/2020	M/S. IFFCO TOKIO GENERAL INSURANCE CO. LTD.-MP	M/S.GAUTAM MISHRA, M/S.ANUPAM DASH
89	539/2023	SUBHASREE PARICHHA-MP	BISHNU BRATA SINGH

90	MACA/299/2023 540/2023	SUBHASREE PARICHHA-MP	BISHNU BRATA SINGH
91	MACA/299/2023 541/2023	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	
92	MACA/664/2020 543/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
93	MACA/300/2023 544/2023	M/S. HDFC ERGO G.I.CO. LTD.-MP	ADAM ALI KHAN
94	MACA/301/2023 545/2023	THE DIVL. MANAGER, MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
95	MACA/302/2023 546/2023	THE DIVL. MANAGER, MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
96	MACA/303/2023 547/2023	RITA SHANTI DUNGUNG-MP	PRADEEP KUMAR MISHRA
97	MACA/290/2023 548/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	TEJODIP DASMOHAPATRA
98	MACA/254/2023 549/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	TEJODIP DASMOHAPATRA
99	MACA/254/2023 550/2023	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BRAT SATPATHY
100	MACA/304/2023 551/2023	SRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
101	MACA/140/2023 552/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
102	MACA/305/2023 553/2023	THE NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
103	MACA/306/2023 678/2023	K.RAVI @ K.RABI KUMAR-MP	
104	ABLAPL/275/2023 679/2023	SITA SAHOO-MP	
105	ABLAPL/5743/2022 680/2023	ABUBAKAR KHAN @ ABU KHAN-MP	
106	ABLAPL/9/2023 681/2023	NAYABRATA PARIDA-MP	SK. KALIMUDDIN
107	ABLAPL/1332/2023 682/2023	JANAKI @ JANAKI BALLABHA MALLICK-MP	
108	ABLAPL/942/2023 683/2023	BALLAV ROUT-MP	
109	ABLAPL/1662/2023 684/2023	PRASANTA KUMAR HARICHANDAN-MP	
110	ABLAPL/13740/2022 685/2023	SUHADRA @ SUBHADRA BAG-MP	
111	ABLAPL/9526/2020 686/2023	SUMANTA NAYAK-MP	
112	ABLAPL/15156/2022 687/2023	HEMANTA PRADHAN-MP	
113	ABLAPL/8395/2021 688/2023	DHARAMRAJ @ DHARMRAJ HANSDAH-MP	
114	ABLAPL/368/2023 689/2023	BANSIDHAR KUMBHAR @ BANSI KUMBHAR-MP	
115	ABLAPL/799/2023 690/2023	DHARAMRAJ @ DHARMARAJ HANSDAH-MP	
116	ABLAPL/354/2023 691/2023	DURGA SOREN-MP	PRAKASH CHANDRA DASH
117	ABLAPL/7580/2018 766/2023	DHANANJAYA PATRA-MP	SATYABRATA PANDA
118	CRLA/263/2022 767/2023	PALESWAR SAHU-MP	M/S.B.L.TRIPATHY
119	CRLA/178/2017 768/2023	JALANDHAR HARIJAN-MP	JYOTIRMAYA SAHOO
120	CRLA/609/2022 769/2023	RADHAKANTA BEHERA @ PETU-MP	TIRTH KUMAR SAHU
	CRLA/356/2023		

121	770/2023 CRLA/356/2023	RADHAKANTA BEHERA @ PETU-MP	TIRTH KUMAR SAHU
122	771/2023 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH-MP	PRASANTA KUMAR SAHOO M/S.B.DASH S.SETHI S.SA
123	772/2023 CRLA/719/2022	JITENDRA PODHA-MP	ANIRUDHA DAS
124	773/2023 CRLA/331/2016	M.DIBYA@SANTI@WALSHI@KUSE MARRI-MP	M/S.PRASANTA KUMAR JENA
125	774/2023 CRLA/358/2023	PRADEEP KUMAR CHOUDHURY-MP	KASHINATH PATTNAIK
126	775/2023 CRLA/358/2023	PRADEEP KUMAR CHOUDHURY-MP	KASHINATH PATTNAIK
127	776/2023 CRLA/359/2023	KRUSHNA CHANDRA SAHU-MP	NIRANJAN LENKA
128	777/2023 CRLA/359/2023	KRUSHNA CHANDRA SAHU-MP	NIRANJAN LENKA
129	778/2023 CRLA/361/2023	BASISTHA DIGAL-MP	AKSHAYA KUMAR SAHOO
130	779/2023 CRLA/361/2023	BASISTHA DIGAL-MP	AKSHAYA KUMAR SAHOO
131	780/2023 CRLA/101/2018	SUMIT BAGE-MP	M/S.SMRUTI RANJAN MOHAPATRA
132	781/2023 CRLA/101/2018	SUMIT BAGE-MP	M/S.SMRUTI RANJAN MOHAPATRA
133	782/2023 CRLA/362/2023	ADIP CHANDRA NAYAK-MP	S. RAM KUMAR
134	783/2023 CRLA/362/2023	ADIP CHANDRA NAYAK-MP	S. RAM KUMAR
135	784/2023 CRLA/363/2023	SURENDRA KUMAR PATEL-MP	MANAS CHAND
136	785/2023 CRLA/363/2023	SURENDRA KUMAR PATEL-MP	MANAS CHAND
137	786/2023 CRLA/300/2021	TRINATH@PRAKASH NAIK-MP	BISIKESAN PRADHAN
138	787/2023 CRLA/365/2023	BASANTA BISI-MP	DEBENDRA NARAYAN PATTANAIAK
139	788/2023 CRLA/365/2023	BASANTA BISI-MP	DEBENDRA NARAYAN PATTANAIAK
140	789/2023 CRLA/365/2023	BASANTA BISI-MP	DEBENDRA NARAYAN PATTANAIAK
141	790/2023 CRLA/366/2023	SINGARAPU BANGARAYA-MP	TUKUNA KUMAR MISHRA
142	791/2023 CRLA/366/2023	SINGARAPU BANGARAYA-MP	TUKUNA KUMAR MISHRA
143	792/2023 CRLA/366/2023	SINGARAPU BANGARAYA-MP	TUKUNA KUMAR MISHRA
144	793/2023 CRLA/367/2023	VINOD KUMAR-MP	DEVASHIS PANDA
145	794/2023 CRLA/367/2023	VINOD KUMAR-MP	DEVASHIS PANDA
146	795/2023 CRLA/367/2023	VINOD KUMAR-MP	DEVASHIS PANDA
147	796/2023 CRLA/368/2023	KALANDI CHARAN @ KALIA DAS @ MALIK-MP	DIBYAJYOTI SAHOO
148	797/2023 CRLA/368/2023	KALANDI CHARAN @ KALIA DAS @ MALIK-MP	DIBYAJYOTI SAHOO
149	1161/2023 CRLMC/1651/2023	SYED NAJAM AHMED-MP	AMRUT BARAL
150	1162/2023 CRLMC/1652/2023	BIJAYLAXMI MOHARANA-MP	ANIL KUMAR DAS
151	1163/2023 CRLMC/1653/2023	GOURAHARI PRADHAN-MP	HEMANTA KUMAR MUND
152	1164/2023	ABANINDRA MOHANTY-MP	

153	CRLMC/3109/2018 1165/2023	CHANDAN DAS-MP	TIRTH KUMAR SAHU
154	CRLMC/1657/2023 1166/2023	BIPIN KUMAR SAHOO-MP	DEEPAK RANJAN PARIDA
155	CRLMC/1658/2023 1167/2023	DEBENDRA KANHAR @ BUDHA-MP	TIRTH KUMAR SAHU
156	CRLMC/1659/2023 1168/2023	SHAMBHUNATH JENA-MP	Binaya Bhusan Routray
157	CRLMC/1491/2023 1169/2023	MRUTYUNJAY@NUATAN KUMAR NAYAK-MP	MANAS KUMAR CHAND
158	CRLMC/1660/2023 1170/2023	PAPU @ DHIRENDRANATH BARAL-MP	BHABANI SHANKAR DASPARIDA
159	CRLMC/1661/2023 1171/2023	AMARESH SAHOO@AMBARESH SAHU@LIPU-MP	JUGALA KISHORE PANDA
160	CRLMC/1662/2023 1172/2023	DIPUNA @ SUMANTA BEHERA-MP	RAGHUNATH DASMOHAPATRA
161	CRLMC/1666/2023 1173/2023	ASHIM KUMAR GHOSH-MP	DIPTI RANJAN SWAIN
162	CRLMC/1668/2023 1174/2023	ASHOK KUMAR BEHERA-MP	TARENI PRASAD MOHANTY
163	CRLMC/1669/2023 1175/2023	JYOTIRAJ DIGAL-MP	ANIRUDHA DAS
164	CRLMC/1673/2023 1176/2023	SUSANTA KU. SAHOO-MP	
165	CRLMC/402/2020 1177/2023	SUJIT KUMAR NAIK @ PATA NAYAK-MP	ANITA SAHOO
166	CRLMC/1674/2023 1178/2023	JANARDAN DEHURY-MP	NIHAR RANJAN MOHANTY
167	CRLMC/1678/2023 1179/2023	MD.MOJAHID@CHHOTU-MP	RUDRA NARAYAN PARIJA
168	CRLMC/1680/2023 1180/2023	SHOAIB AKHTAR-MP	SOUMYA RANJAN DAS
169	CRLMC/1682/2023 1181/2023	SATYAJIT BEHERA @ SINA-MP	BIBHUTI RANJAN MOHANTY
170	CRLMC/1684/2023 1182/2023	RAMA CHANDRA PADHI-MP	ANINDYA KUMAR MISHRA
171	CRLMC/1686/2023 1183/2023	BABUNA@MANOJ SAHOO-MP	
172	CRLMC/1193/2023 1184/2023	VIJAY KUMAR PATODIA-MP	ASHUTOSH MISHRA
173	CRLMC/1690/2023 1185/2023	DEBASIS SAHOO-MP	SATYAJIT MOHAPATRA (2)
174	CRLMC/1691/2023 1186/2023	BINOD ORAM-MP	PABITRA KUMAR NAYAK
175	CRLMC/1692/2023 1187/2023	BIJAY BHARAT MOHAPATRA-MP	SOUMYA RANJAN MOHANTY
176	CRLMC/1694/2023 1188/2023	BHAGABAN MOHAPATRA-MP	BISMAY RAY
177	CRLMC/1695/2023 1189/2023	PUSHPA @ PUSPA SAHOO-MP	MIHIR SAHOO
178	CRLMC/1697/2023 1190/2023	MIR ABASH ALI @ MIR ABBAS ALI-MP	BINI MISHRA
179	CRLMC/1699/2023 1191/2023	JAYAKRISHNA BEHERA-MP	HIMANSHU SEKHAR MISHRA
180	CRLMC/1703/2023 1192/2023	CHHABI DAS-MP	CHITTA RANJAN DASH
181	CRLMC/1704/2023 1193/2023	SUNIL KUMAR GUMANSINGH-MP	
182	CRLMC/160/2022 1721/2023	PRASANNA KUMAR SAHU-MP	SAMEER KUMAR DAS
183	WA/666/2023 1722/2023	PRASANNA KUMAR SAHU-MP	SAMEER KUMAR DAS
	WA/667/2023		

184	1723/2023 WA/669/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
185	1724/2023 WA/669/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
186	1725/2023 WA/669/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
187	1726/2023 WA/244/2023	RANJAN KUMAR SWAIN-MP	CHINMOY PATRA
188	1727/2023 WA/345/2022	STATE OF ODISHA-MP	
189	1728/2023 WA/464/2022	M/S.TRAFLGAR HOUSE CONSTRUCTION (T), (TSSJV)-MP	GOURI MOHAN RATH
190	4723/2023 WP(C)/28132/2020	M/S. SONY INDIA PVT. LTD.-MP	
191	4724/2023 WP(C)/37020/2022	SAROJ DAS-MP	
192	4725/2023 WP(C)/10269/2023	NARAYAN BARIK-MP	SATYAJIT MOHAPATRA
193	4726/2023 WP(C)/10272/2023	ANANTA PRASAD ROUL-MP	SATYAJIT MOHAPATRA
194	4727/2023 WP(C)/10275/2023	SUDAM KUMAR BARIK-MP	SATYAJIT MOHAPATRA
195	4728/2023 WP(C)/10270/2023	M/S. ANIL KUMAR MANDOI-MP	SANTOSH KUMAR KHATUA
196	4729/2023 WP(C)/10277/2023	D. RAMULU @ D. RAMULU SWAMI-MP	BIJAYA KUMAR BEHERA 1
197	4730/2023 WP(C)/10278/2023	DINDAYAL SHAH-MP	BIRAJA PRASANNA DAS
198	4731/2023 WP(C)/10279/2023	JAYASMITA PATTANAYAK-MP	MANAS PATI
199	4732/2023 WP(C)/16194/2014	KAILASH CH.SAHU-MP	M/S.BIPLAB MOHANTY
200	4733/2023 WP(C)/10280/2023	PRAFULLA KUMAR MAHARANA-MP	BIRAJA PRASANNA DAS
201	4734/2023 WP(C)/12150/2012	ALEKH PR.NAYAK-MP	M/S.MANOJ KU.MOHANTY
202	4735/2023 WP(C)/10283/2023	RAM LAKHAN GUPTA-MP	BIRAJA PRASANNA DAS
203	4736/2023 WP(C)/10285/2023	PRABODHA KUMAR PATTNAIK-MP	BIRAJA PRASANNA DAS
204	4737/2023 WP(C)/10214/2023	MANORAMA MOHAPATRA-MP	CHITTARANJAN SWAIN
205	4738/2023 WP(C)/10286/2023	ALEKH SAHOO-MP	BIRAJA PRASANNA DAS
206	4739/2023 WP(C)/10287/2023	PRINCE SHIVHARE-MP	BIRAJA PRASANNA DAS
207	4740/2023 WP(C)/10288/2023	SACHIN SINGH-MP	BIRAJA PRASANNA DAS
208	4741/2023 WP(C)/10289/2023	SUBHASHREE RAY-MP	BIRAJA PRASANNA DAS
209	4742/2023 WP(C)/10290/2023	ABHIPSA PATTNAIK-MP	BIRAJA PRASANNA DAS
210	4743/2023 WP(C)/10291/2023	BHUNESWAR VERMA-MP	BIRAJA PRASANNA DAS
211	4744/2023 WP(C)/10284/2023	STATE OF ODISHA-MP	DEBASIS NAYAK,A.G.A
212	4745/2023 WP(C)/10292/2023	KAMLESH KUMAR GABEL-MP	BIRAJA PRASANNA DAS
213	4746/2023 WP(C)/10293/2023	ARABINDA MOHANTY-MP	BIRAJA PRASANNA DAS
214	4747/2023 WP(C)/10294/2023	CHANDRAKANTA PRADHAN-MP	BIRAJA PRASANNA DAS
215	4748/2023	MONALI ROUSTRAY-MP	DAYANANDA MOHAPATRA

216	WP(C)/34888/2022 4749/2023	PRANAB KUMAR PATTNAIK-MP	BIRAJA PRASANNA DAS
217	WP(C)/10295/2023 4750/2023	GILUBAS PARIDA-MP	BIRAJA PRASANNA DAS
218	WP(C)/10296/2023 4751/2023	PRIYA RANJAN PRADHAN-MP	BIRAJA PRASANNA DAS
219	WP(C)/10297/2023 4752/2023	LAXMI PRASAD MAHRA-MP	BIRAJA PRASANNA DAS
220	WP(C)/10298/2023 4753/2023	HARIHAR BARAL-MP	BINAYAK PRASAD MOHANTY
221	WP(C)/9733/2023 4754/2023	PANCHANAN SAHOO-MP	BIRAJA PRASANNA DAS
222	WP(C)/10299/2023 4755/2023	RAJ KUMAR BEHERA-MP	BIRAJA PRASANNA DAS
223	WP(C)/10300/2023 4756/2023	SHUKADEV PARIDA-MP	BIRAJA PRASANNA DAS
224	WP(C)/10303/2023 4757/2023	YOGENDRA JAISWAL-MP	BIRAJA PRASANNA DAS
225	WP(C)/10302/2023 4758/2023	SUJATA SAHU-MP	SHASHI BHUSAN JENA
226	WP(C)/10301/2023 4759/2023	RAM LAKHAN GUPTA-MP	BIRAJA PRASANNA DAS
227	WP(C)/10305/2023 4760/2023	GODABARISHA MISHRA-MP	
228	WP(C)/8776/2023 4761/2023	RAJAT SAHU-MP	BIRAJA PRASANNA DAS
229	WP(C)/10310/2023 4762/2023	JUBULI SAHU-MP	BIRAJA PRASANNA DAS
230	WP(C)/10313/2023 4763/2023	MIROJ KUMAR DAS-MP	
231	WP(C)/33841/2022 4764/2023	SAMEER NAIK-MP	SIDDHARTHA SAMAL
232	WP(C)/31390/2021 4765/2023	SANGHAMITRA PATTNAIK-MP	BIRAJA PRASANNA DAS
233	WP(C)/10314/2023 4766/2023	SUBASH CHANDRA BASTIA-MP	SAMIR KUMAR MISHRA
234	WP(C)/10315/2023 4767/2023	ROSHAN KUMAR MEHER-MP	BIRAJA PRASANNA DAS
235	WP(C)/10316/2023 4768/2023	AMITA AGRAWAL-MP	KOUSIK ANANDA GURU
236	WP(C)/10317/2023 4769/2023	SANTOSH KUMAR SAHU-MP	BIRAJA PRASANNA DAS
237	WP(C)/10318/2023 4770/2023	DR. PRABHAT KUMAR ROUSTRAY-MP	SATYABRATA MOHANTY
238	WP(C)/9498/2023 4771/2023	DR. PRABHAT KUMAR ROUSTRAY-MP	SATYABRATA MOHANTY
239	WP(C)/9498/2023 4772/2023	BIRANCHI KUMAR DASH-MP	UPENDRA KUMAR SAMAL
240	WP(C)/10324/2023 4773/2023	JANAKILATA JENA-MP	BIJAYA KUMAR BEHERA 1
241	WP(C)/9500/2023 4774/2023	JANAKILATA JENA-MP	BIJAYA KUMAR BEHERA 1
242	WP(C)/9500/2023 4775/2023	ANSHUL JAIN-MP	SUPRIYO RANJAN MAHAPATRA
243	WP(C)/10325/2023 4776/2023	TARINI TEA and COLD-MP	M/S.FALGUNI R.MOHAPATRA
244	WP(C)/4401/2012 4777/2023	ABHINANDAN SAHU-MP	ARUN KUMAR PATRA
245	WP(C)/10326/2023 4778/2023	SANJAY JAIN-MP	SUPRIYO RANJAN MAHAPATRA
246	WP(C)/10327/2023 4779/2023	JAGABANDHU SAHU-MP	ARUN KUMAR PATRA
	WP(C)/10328/2023		

247	4780/2023 WP(C)/24550/2013	DOKI JANARDHAN SWAIM-MP	
248	4781/2023 WP(C)/10329/2023	SATYAJIT SAHU-MP	ARUN KUMAR PATRA
249	4782/2023 WP(C)/7672/2022	CENTRE FOR ADVANCE RESEARCH ON ALTERNATIVE MEDICINES-MP	SHRIPATTANAIK
250	4783/2023 WP(C)/3635/2023	KRUSHNA PRASAD KUMBHAR-MP	
251	4784/2023 WP(C)/18336/2016	SUB-DIVISIONAL OFFICERELECTRICAL-MP	M/S.PRASANTA KU.TRIPATHY
252	4785/2023 WP(C)/10341/2023	GIRISH CHHABRA-MP	SIDDHARTHA PRASAD MISHRA
253	4786/2023 WP(C)/10342/2023	JAGANNATH BEHERA-MP	ARUN KUMAR PATRA
254	4787/2023 WP(C)/10345/2023	UTTAM KUMAR SAHOO-MP	ARUN KUMAR PATRA
255	4788/2023 WP(C)/7806/2023	SANTANU SAMANTARAY-MP	MALAYA KUMAR MISHRA
256	4789/2023 WP(C)/7809/2023	SARAT SAMANTARAY-MP	MALAYA KUMAR MISHRA
257	4790/2023 WP(C)/10346/2023	M/S BHABANI SHANKAR MOHANTY, CUTTACK-MP	SIDHARTHA DAS
258	4791/2023 WP(C)/7812/2023	SADASIBA SAMANTARAY-MP	MALAYA KUMAR MISHRA
259	4792/2023 WP(C)/7816/2023	PREMALATA BISWAL-MP	MALAYA KUMAR MISHRA
260	4793/2023 WP(C)/10348/2023	AMIT KUMAR SRIBASTAB-MP	ARUN KUMAR PATRA
261	4794/2023 WP(C)/7818/2023	SAKUNTALA SUBUDHI-MP	MALAYA KUMAR MISHRA
262	4795/2023 WP(C)/10349/2023	SANATAN DHAL-MP	SUBIR PALIT
263	4796/2023 WP(C)/10351/2023	RENUBALA BALIAR SINGH-MP	ARUN KUMAR PATRA
264	4797/2023 WP(C)/10353/2023	SANJAY MAHAPATRA-MP	ARUN KUMAR PATRA
265	4798/2023 WP(C)/10355/2023	ANUSUYA MOHANTY-MP	ARUN KUMAR PATRA
266	4799/2023 WP(C)/10357/2023	M/S. ATUL KUMAR JENA, BHADRAK-MP	RUDRA PRASAD KAR
267	4800/2023 WP(C)/10358/2023	KARAN KUMAR SINGH-MP	ARUN KUMAR PATRA
268	4801/2023 WP(C)/10361/2023	MIRA DEBI SINGH-MP	ARUN KUMAR PATRA
269	4802/2023 WP(C)/10368/2023	SRIDHAR MOHAPATRA-MP	AVIJIT MISHRA
270	4803/2023 WP(C)/10369/2023	YAJNASANI BISWAL-MP	ARUN KUMAR PATRA
271	4804/2023 WP(C)/10372/2023	NILIMA MISHRA-MP	NIHAL RATH
272	4805/2023 WP(C)/19426/2021	AMULYA KUMAR GARANAYAK-MP	AMIT PRASAD BOSE
273	4806/2023 WP(C)/4579/2023	HRUSIKESH SAHOO-MP	
274	4807/2023 WP(C)/10006/2023	SANJAN KETAN RATH-MP	DURGESH NARAYAN RATH
275	4808/2023 WP(C)/10377/2023	MANDANESWAR SHG, KENDRAPADA-MP	BIKRAM CHANDRA GHADEI
276	4809/2023 WP(C)/10379/2023	SUBASH CHANDRA PANGI-MP	DIPTI RANJAN BHOKTA
277	4810/2023 WP(C)/10380/2023	DEBABRATA SAHOO-MP	RAMA CHANDRA RAY
278	4811/2023	RAMESH CHANDRA DAS-MP	PRASANTA KUMAR SATAPATHY

279	WP(C)/10384/2023 4812/2023	ASHOK KUMAR DAS-MP	PRAFULLA KUMAR RATH
280	WP(C)/10388/2023 4813/2023	SATYANANDA MALIK-MP	NRUSINGH CHARAN ROUT
281	WP(C)/10394/2023 4814/2023	SUCHITRA PATRA-MP	PRAFULLA KUMAR RATH
282	WP(C)/10396/2023 4815/2023	RASHMIREKHA MISHRA-MP	RABI NARAYAN BEHERA
283	WP(C)/10398/2023 4816/2023	BHAIRAB CHARAN PATTANAİK-MP	DURGESH NARAYAN RATH
284	WP(C)/32067/2022 4817/2023	AISWARYARANI BEHERA-MP	PRAFULLA KUMAR RATH
285	WP(C)/10399/2023 4818/2023	EXE.ENGINEER GANJAM NORTH ELECTRICAL DIVISION, BONGHOUMOHANTY	
286	WP(C)/21579/2017 4819/2023	MANAS RANJAN NAYAK-MP	SAMEER KUMAR DAS
287	WP(C)/3584/2023 4820/2023	SHANKAR SAHOO-MP	SIDDHARTH PRASAD MISHRA
288	WP(C)/10402/2023 4821/2023	BILAMANI MUKTA KANDULANA-MP	PRASANTA KUMAR SATAPATHY
289	WP(C)/10403/2023 4822/2023	PRADIP KUMAR SENAPATI-MP	PRAFULLA KUMAR RATH
290	WP(C)/10401/2023 4823/2023	SRIDHAR ROUL-MP	LALIT KUMAR MAHARANA
291	WP(C)/10407/2023 4824/2023	SHANTILATA KHUNTIA-MP	PRAFULLA KUMAR RATH
292	WP(C)/10405/2023 4825/2023	PARASURAM BISWAL-MP	PRABIR KUMAR RAY
293	WP(C)/5934/2023 4826/2023	MANAGING COMMITTEE OF K.C HIGH SCHOOL-MP	
294	WP(C)/22072/2018 4827/2023	GEETANJALI MAHAPATRA-MP	SAURJYA KANTA PADHI
295	WP(C)/35394/2021 4828/2023	SAILENDRANATH MAHANTA-MP	LAXMI KANTA MOHANTY
296	WP(C)/26524/2022 4829/2023	BIBHUTIBHUSAN BARIKI-MP	BAIDHAR SAHOO
297	WP(C)/10423/2023 4830/2023	BIMBADHAR SAMAL-MP	SK. ZAFARULLA
298	WP(C)/10430/2023 4831/2023	M/S.BISWAKARMA ENGINEERING, CUTTACK-MP	SANTOSH KUMAR MISHRA
299	WP(C)/10435/2023 4832/2023	M/S. MAA SARALA AQUA INDUSTRIES, JAGATSINGHPUR, NUPADA-MP	SWAPNA KUMAR OJHA
300	WP(C)/10434/2023 4833/2023	M/S. BOUDHA INFRA VENTURES PVT. LTD. BBSR-MP	KISHORE KUMAR MISHRA
301	WP(C)/10436/2023 4834/2023	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA-MP	PRABODHA CHANDRA NAYAK
302	WP(C)/10437/2023 4835/2023	SRIDHAR MISHRA-MP	M/S.SUBASH CH.SATPATHY, M/S. S.B.JENA, S.BEHERA
303	WP(C)/8481/2010 4836/2023	PRAMOD KU.SAHU-MP	M/S.SUBASH CH.SATPATHY, S.B.JENA, S.JENA, C.K.SA
304	WP(C)/8480/2010 4837/2023	RAMESH CHANDRA SAHOO-MP	UMESH CHANDRA BEHURA
305	WP(C)/10438/2023 4838/2023	MANJAYA KU.PATTNAİK-MP	M/S.SUBASH CH.SATPATHY, M/S. S.B.JENA, S.BEHERA
306	WP(C)/8479/2010 4839/2023	M/S SHANTI ASSOCIATES, CUTTACK-MP	
307	WP(C)/2563/2023 4840/2023	PRATIMA JENA-MP	M/S.UMESH CH.BEHURA
308	WP(C)/24198/2017 4841/2023	SANGEETA PRUSTY-MP	
309	WP(C)/1955/2023 4842/2023	JITAN KUMAR BAG-MP	BISWABIHARI MOHANTY
	WP(C)/10443/2023		

310	4843/2023 WP(C)/10450/2023	SURAVI DAS-MP	SUKANTA KUMAR MISHRA
311	4844/2023 WP(C)/4010/2023	BASUDEV SWAIN-MP	
312	4845/2023 WP(C)/10449/2023	MANORAMA CONSTRUCTIONS, BBSR-MP	PRANAB KUMAR GHOSE
313	4846/2023 WP(C)/10453/2023	PRAFULLA KUMAR JENA-MP	AVIJIT PATNAIK
314	4847/2023 WP(C)/10456/2023	RINA MISHRA-MP	JAYANTA KUMAR KHANDAYATRAY
315	4848/2023 WP(C)/10458/2023	SUPRAVA BAL-MP	RAJJEET ROY
316	4849/2023 WP(C)/31934/2022	UMAKANTA BEHERA-MP	
317	4850/2023 WP(C)/10459/2023	ABHAYA KUMAR PARIDA-MP	PRAVAT KUMAR SAHOO
318	4851/2023 WP(C)/10460/2023	JAMINI KANTA ROUT-MP	BRUNDABAN ROUT
319	4852/2023 WP(C)/10461/2023	M/S H.S.CARRIERS, SUNDARGARH-MP	KANANBALA ROY CHOUDHURY
320	4853/2023 WP(C)/10462/2023	LAXMIPRIYA BARAL-MP	PRABIR KUMAR RAY
321	4854/2023 WP(C)/10469/2023	DR. HARISHANKAR DASH-MP	SUBRAT SATPATHY
322	4855/2023 WP(C)/10470/2023	BIRAKISHOR PANIGRAHI-MP	KURESH PRASAD DASH
323	4856/2023 WP(C)/10471/2023	MANISH KUMAR JAISWAL-MP	UMESH CHANDRA BEHURA